

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0009283/2020	MANOJ SAHU VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	MANAMUNDA /100 /2020 () //
2	BLAPL/0009284/2020	AJAY @ ASHOK PATRA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	LAXMISAGAR P.S. /268 /2020 () //
3	BLAPL/0009285/2020	NARSU @ NARESH ACHARY @ A NARESH ACHARY VS STATE OF ODISHA	HARIPYAGATA SAHOO VS	KABISURYANAGAR (KODALA) /261 /2020 () //
4	BLAPL/0009286/2020	RAJ KUMAR SAHANI VS STATE OF ODISHA	MAHES DAS VS	AINTHAPALI /34 /2020 () //
5	BLAPL/0009287/2020	BALIA @ BALIA SINGH VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	PARADEEP /142 /2020 () //
6	BLAPL/0009288/2020	MOHAMMAD ASIF VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /211 /2020 () //
7	BLAPL/0009289/2020	LILI SING VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /312 /2020 () //
8	BLAPL/0009290/2020	BEDABYAS BISWAL VS STATE OF ODISHA	P.R.CHHATOI VS	BORIGUMMA /144 /2020 () //
9	BLAPL/0009291/2020	NASIR AANSARI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /211 /2020 () //
10	BLAPL/0009292/2020	ASHISH KUMAR ROUT VS STATE OF ODISHA(VIG.)	B.S.DAS VS	SAMBALPUR VIGILANCE /35 /2020 () //
11	BLAPL/0009293/2020	NARAYAN DAKUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /192 /2020 () //

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12	BLAPL/0009294/2020	SAHADEV MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /36 /2016 () //
13	BLAPL/0009295/2020	HRUSHIKESH SAHU VS STATE OF ODISHA	B.K.ROUTRAY VS	KORAPUT TOWN /25 /2020 () //
14	BLAPL/0009296/2020	BICHI@BICHITRA@BICHITRA NANDA NAYAK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	KAMAKHYANAGAR /191 /2020 () //
15	BLAPL/0009297/2020	PANU CHANRAN MANDAL VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /25 /2020 () //
16	BLAPL/0009298/2020	DURGA PRASAD PANDA @ TARINI VS STATE OF ODISHA	NEELAKANTHA PANDA VS	JEYPORE TOWN /219 /2020 () //
17	BLAPL/0009299/2020	SOMANATH KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /170 /2020 () //
18	BLAPL/0009300/2020	SK. SAMATULLA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDANPUR /269 /2020 () //
19	BLAPL/0009301/2020	SAJIM GONDA @ GANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /144 /2020 () //
20	BLAPL/0009302/2020	DASHARATHI PATRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	TOMKA /47 /2020 () //
21	BLAPL/0009303/2020	CHAKARA @ CHAKRADHAR BARIK VS STATE OF ODISHA	P.R.CHHATOI VS	KHANDAGIRI P.S. /317 /2019 () //
22	BLAPL/0009304/2020	LOCHAN RANA VS STATE OF ODISHA	A.P.BOSE VS	LARAMBA /134 /2020 () //
23	BLAPL/0009305/2020	KUMUDA NAG	SURYA KANTA PRADHAN	RAIRAKHOL /146 /2017

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009306/2020	MANIR KHAN	DIPTI RANJAN BHOKTA	LAXMISAGAR P.S. /329 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009307/2020	ALOK SAHU	KURESH PRASAD DASH	JAGANNATHA PRASAD /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009308/2020	RANJIT KUMAR PALATA	PARTHA SARATHI DAS	KABISURYANAGAR (KODALA) /33 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009309/2020	NAZIR KHAN	AMLAN SHAKTI PAUL	KANAS /132 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009310/2020	SANAJIT MAITY	RAMANI KANTA PATTANAIAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009311/2020	AFSANA BIBI	ARIJEET MISHRA	CHANDANPUR /269 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009312/2020	BADAL NAG	ARIJEET MISHRA	JEYPORE TOWN /282 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009313/2020	ANIL GOUDA @ ANIL KUMAR GOUDA	JYOTIRMAYA SAHOO	POLASARA PS /229 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009314/2020	DUSMANT NAYAK	ANUPAM DASH	VIGILANCE PS (BERHAMPUR) /24 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
33	BLAPL/0009315/2020	SAPAN KHOSLA	TUKUNA KUMAR MISHRA	KAKIRIGUMMA /81 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009316/2020	BIRJU MALLICK	SURENDRA NATH KAR	PURIGHAT /202 /2020
		VS	VS	()

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35	BLAPL/0009317/2020	STATE OF ODISHA MANA @ SAPAN SINGH VS	PRANAB KUMAR SAMANTRAY VS	// BARIPADA TOWN /367 /2020 ()
36	BLAPL/0009318/2020	STATE OF ODISHA MANGAL BASKEY VS	PRANAB KUMAR SAMANTRAY VS	// BARIPADA TOWN /367 /2020 ()
37	BLAPL/0009319/2020	STATE OF ORISSA RANJIT @ RANJEET SAHU VS	B.B.ROUTRAY VS	// PURUNAKOTE /55 /2020 ()
38	BLAPL/0009320/2020	STATE OF ODISHA TANGRU @ RATHA DEHURI VS	PRANAB KUMAR SAMANTRAY VS	// BARIPADA SADAR /367 /2020 ()
39	BLAPL/0009321/2020	STAT OF ORISSA RANJAN DAS @ RAJKISHORE DAS VS	NIRANJAN LENKA VS	// NAYAGARH /135 /2019 ()
40	BLAPL/0009322/2020	STATE OF ODISHA PABAN BASKEY VS	PRANAB KUMAR SAMANTRAY VS	// BARIPADA TOWN /367 /2020 ()
41	BLAPL/0009323/2020	STATE OF ORISSA KALU CHARAN DAS @ BEHERA VS	NIRANJAN LENKA VS	// NAYAGARH /135 /2019 ()
42	BLAPL/0009324/2020	STATE OF ODISHA CHIKU@GOODNESS NAIK VS	SAMVIT MOHANTY VS	// NAYAPALLI P.S. /107 /2016 ()
43	BLAPL/0009325/2020	STATE OF ODISHA ASHOK PARIDA @ MAGA VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /347 /2020 ()
44	BLAPL/0009326/2020	STATE OF ODISHA NARASINGH KALPURA VS	NIHAR RANJAN SAHOO VS	// ORKEL /166 /2020 ()
45	BLAPL/0009327/2020	STATE OF ODISHA KHAGESWAR MAHAPATRA @ KHAGA @ BIRAMPUR @ KIRAN PANDA VS	PRANAB KUMAR SAMANTRAY VS	// BANAPUR P.S. /313 /2020 ()
		STATE OF ODISHA		//

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46	BLAPL/0009328/2020	INDAR LOHAR VS STATE OF ODISHA	TUSAR KU. MISHRA VS	BISRA /45 /2019 () //
47	BLAPL/0009329/2020	PAPU @ DHIRAJ SWAIN VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /18 /2018 () //
48	BLAPL/0009330/2020	RASHMI RANJAN PARIDA VS STATE OF ODISHA	DEBASNAN DAS VS	CHANDAKA P.S. /183 /2020 () //
49	BLAPL/0009331/2020	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	MAHILA P.S.(BBSR) /44 /2020 () //
50	BLAPL/0009332/2020	DEBA SODI VS STATE OF ODISHA	BABITA SAHU VS	KALIMELA /107 /2020 () //
51	BLAPL/0009333/2020	SODI GANGA VS STATE OF ODISHA	BABITA SAHU VS	ORKEL /199 /2020 () //
52	BLAPL/0009334/2020	SATYASWARUP MAHAPATRA @ JIBAN VS STATE OF ODISHA	S.MOHAPATRA VS	BYREE /98 /2019 () //
53	BLAPL/0009335/2020	CHHABI @ UMESH SUTAR VS STATE OF ODISHA	MANORANJAN MISHRA VS	PARADEEP LOCK /99 /2020 () //
54	BLAPL/0009336/2020	SATYABRATA JENA @ PUNA @ KUNA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	MAHAKALPARA /59 /2020 () //
55	BLAPL/0009337/2020	LIPA @ LIPAN NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /259 /2020 () //
56	BLAPL/0009338/2020	YOGENDRA SINGH VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	CHITRAKONDA /139 /2020 () //
57	BLAPL/0009339/2020	AJAYA PATRA @ TIKI @ AJAYA PATHER	SURYA NARAYAN MISHRA	KONARK /128 /2020

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		VS	VS	()
58	BLAPL/0009340/2020	STATE OF ODISHA CHAMPESWAR PADHAN	S.MOHAPATRA	// DUNGURIPALI /67 /2020
		VS	VS	()
59	BLAPL/0009341/2020	STATE OF ODISHA MIHIR BISWAL	S.MOHAPATRA	// RASGOBINDPUR /222 /2020
		VS	VS	()
60	BLAPL/0009342/2020	STATE OF ODISHA TUKUNA DEHURY	B.B.ROUTRAY	// PURUNAKOTE /55 /2020
		VS	VS	()
61	BLAPL/0009343/2020	STATE OF ODISHA SUJIT KUMAR TRIPATHY	S.MOHAPATRA	// LOISINGHA(BOLANGIR) /95 /2018
		VS	VS	()
62	BLAPL/0009344/2020	STATE OF ODISHA TOFAN BEHERA	S.MOHAPATRA	// PIPLI /175 /2017
		VS	VS	()
63	BLAPL/0009345/2020	STATE OF ODISHA PURNA MUNDA	RAJENDRA NARAYAN ROUT	// PATNA /143 /2020
		VS	VS	()
64	BLAPL/0009346/2020	STATE OF ODISHA SANKAR BEHERA	ASUTOSH TRIPATHY	// THAKURGARH /48 /2013
		VS	VS	()
65	BLAPL/0009347/2020	STATE OF ODISHA KISHORE KUMAR MAHANANDIA	SHANTI PRAKASH MOHANTY	// RAYAGADA TOWN /253 /2020
		VS	VS	()
66	BLAPL/0009348/2020	STATE OF ODISHA BIBEK @ BIBEKANANDA MOHAPATRA	MANAS CHAND	// MANAMUNDA /122 /2018
		VS	VS	()
67	BLAPL/0009349/2020	STATE OF ODISHA SIBA @ SIBA PRASAD KHATUA	SUSHANTA KUMAR SAMANTARAY	// MADHUPATNA /156 /2020
		VS	VS	()
68	BLAPL/0009350/2020	STATE OF ODISHA KANHU SINGH	KHIROD KUMAR PANIGRAHI	// NILGIRI /291 /2020
		VS	VS	()

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69	BLAPL/0009351/2020	STATE OF ODISHA AKSHAYA MAHARANA VS	BIJAY KUMAR BEHERA VS	// AIRPORT /114 /2019 ()
70	BLAPL/0009352/2020	STATE OF ODISHA NAZIR KHAN VS	AMLAN SHAKTI PAUL VS	// KANAS /156 /2020 ()
71	BLAPL/0009353/2020	STATE OF ODISHA PRASANTA MOHARANA @ LENTU VS	MANAS CHAND VS	// ANANDAPUR /95 /2020 ()
72	BLAPL/0009354/2020	STATE OF ODISHA SITUN @ DHANESWAR PANDA VS	AJAYA KUMAR MOHARANA VS	// BALICHANDRAPUR /284 /2020 ()
73	BLAPL/0009355/2020	STATE OF ODISHA ANIRUDDHA PANDA VS	D.D.ANANDA MISHRA VS	// MAHILA P.S.(BBSR) /44 /2020 ()
74	BLAPL/0009356/2020	STATE OF ODISHA SAMBARI GAMANGA@SEBATI VS	PRASANTA KUMAR NANDA VS	// / /0 ()
75	BLAPL/0009357/2020	STATE OF ODISHA TARINI SABAR VS	PRASANTA KUMAR NANDA VS	// / /0 ()
76	BLAPL/0009358/2020	STATE OF ODISHA KALI PRASAD ROULA @ KALIPRASAD ROUL S.K.BHANJADEO VS	SURYAKANTA DWIBEDI VS	// KHURDA P.S. /248 /2020 ()
77	BLAPL/0009359/2020	STATE OF ODISHA PIKLU BISWAS VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /130 /2019 ()
78	BLAPL/0009360/2020	STATE OF ODISHA SUBHASHREE RANJAN SAHOO VS	SURYAKANTA DWIBEDI VS	// PHULBANI TOWN /150 /2020 ()
79	BLAPL/0009361/2020	STATE OF ODISHA BASANTA MEHERA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// barpalli /273 /2019 () //

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80	BLAPL/0009362/2020	NAGESH HANTAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MUDULIPODA /57 /2020 () //
81	BLAPL/0009363/2020	HRUSHIKESH NAIK @ HRUSIKESH NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	UMERKOTE /237 /2020 () //
82	BLAPL/0009364/2020	RAMA CHANDRA PANGI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MATHILI /120 /2020 () //
83	BLAPL/0009365/2020	BILASI GHADEI VS STATE OF ODISHA	V.NARSINGH VS	MAHANGA /175 /2020 () //
84	BLAPL/0009366/2020	JAYARAM BHADRA VS STATE OF ODISHA	PITAMBAR JENA VS	GHATAGAON /178 /2019 () //
85	BLAPL/0009367/2020	SAHANAWANA ALI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	ORKEL /198 /2020 () //
86	BLAPL/0009368/2020	NARASINGHA MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	ANDIRAKANCHA /48 /2020 () //
87	BLAPL/0009369/2020	JAYPRAKASH MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARGARH /274 /2019 () //
88	BLAPL/0009370/2020	ANIL MALLIK @ PAPU VS STATE OF ODISHA	S.K.NAYAK-2 VS	G.R. P.S. /48 /2020 () //
89	BLAPL/0009371/2020	ROZINA BIBI VS STATE OF ODISHA	SURYAKANTA DASH VS	SAHADEV KHUNTA /314 /2020 () //
90	BLAPL/0009372/2020	JITU NAIK VS STATE OF ODISHA	PITAMBAR JENA VS	GHATAGAON /94 /2020 () //
91	BLAPL/0009373/2020	UMAKANTA SAHOO	SURYA NARAYAN MISHRA	ASTARANGA /142 /2020



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		VS	VS	0
		STATE OF ODISHA		//
92	CMAPL/0000265/2020	ROMBOLA MICHELE @ MAYAPUR CHANDRA	ADVA	//
		VS	VS	0
		UNION OF INDIA		//
93	CMAPL/0000266/2020	BRAHMANANDA ROUT	B.DAS	//
		VS	VS	0
		G.MATHI VATHANAN		//
94	CMP/0000699/2020	DEBENDRA MAJHI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		JAYAKRUSHNA MAJHI		//
95	CMP/0000700/2020	M/S ASHA BRICKS KILN UNIT	SAMIR KUMAR MISHRA	//
		VS	VS	0
		THE COLLECTOR AND DISTRICT MAGISTRATE		//
96	CMP/0000701/2020	DIGDARSHAN BAL	BIPLABA P.B BAHALI	//
		VS	VS	0
		PRATIMA SUNDARI MOHANTY		//
97	CMP/0000702/2020	UMAKANTA NAYAK	DIPTENDU SUNDAR RAY	//
		VS	VS	0
		MADHUSUDHAN NAYAK		//
98	CONTC/0006041/2020	SOUMITRIMAYEE PANDA	SOMANATH MISHRA	//
		VS	VS	0
		SHYAMA BHAKTA MISHRA		//
99	CONTC/0006042/2020	SAYED SADRE ALLAM SAHANAWAZ	ADV.	//
		VS	VS	0
		DR. SATYABRATA CHHOTRAY		//
100	CONTC/0006043/2020	BIRABAR PRADHAN	ADV	//
		VS	VS	0
		BISHNUPAD SETHI		//
101	CONTC/0006044/2020	SUBRAT KUMAR TRIPATHY	AUROVINDA MOHANTY	//
		VS	VS	0
		PREM CHANDRA CHAUDHARY		//
102	CONTC/0006045/2020	SAUMENDRA KUMAR SAMANTARAY	DINESH KUMAR PANDA	//
		VS	VS	0

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103	CONTC/0006046/2020	G.MATHIVATHANON CHITTARANJAN MOHAPATRA VS	DINESH KUMAR PANDA VS	// // 0
104	CONTC/0006047/2020	G.MATHIVATHANON AKRURA SAHU VS	P.K.PATTANAYAK VS	// // 0
105	CONTC/0006048/2020	SATYABRATA SAHU SANJUKTA PRADHAN VS	P.K.PATTANAYAK VS	// // 0
106	CONTC/0006049/2020	SATYABRATA SAHU BHUSHAN POWER AND STEEL LIMITED VS	PRATAP CHANDRA MOHAPATRA VS	// // 0
107	CONTC/0006050/2020	BIBHUTI BHUSHAN RAUT IPSITA ROUT VS	ADV. VS	// // 0
108	CONTC/0006051/2020	PRANAYA SWAIN ASHOK KUMAR PUROHIT VS	ADV. VS	// // 0
109	CONTC/0006052/2020	ASIT TRIPATHY AHALYA DEI VS	ADV. VS	// // 0
110	CONTC/0006053/2020	BANDANA MOHAPATRA KALYANI PATTNAIK VS	BIRAJA PRASANNA DAS VS	// // 0
111	CONTC/0006054/2020	AVAYA KU.NAYAK ADWAIT KUMAR PATTNAIK VS	ADV. VS	// // 0
112	CONTC/0006055/2020	MONA SHARMA SUKANTI KUMARI DASH VS	AJIT KUMAR PANDA VS	// // 0
113	CONTC/0006056/2020	STATE OF ODISHA PRABODHA KUMAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
		BISHNUPADA SETHY		//

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114	CONTC/0006057/2020	GOLEKHA MALIK VS D.S.SUBHADARSHI JOSHI	ADV. VS	// 0 //
115	CONTC/0006058/2020	SUKANTI DEVI VS SUBRAT SAHOO	ROHIT RANJAN RAY VS	// 0 //
116	CONTC/0006059/2020	LAXMI NARAYAN PANDA VS SOUMENDRA PRIYADARSI	ADV. VS	// 0 //
117	CONTC/0006060/2020	PRIYANKA NAYAK VS SATYABRATA SAHOO	SUSANTA KUMAR TRIPATHY VS	// 0 //
118	CONTC/0006061/2020	MD. MUSTAQUE AHMED VS DR. KRISHAN KUMAR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
119	CONTC/0006062/2020	KISHORE CHANDRA TRIPATHY VS DEORANJAN KUMAR SINGH	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
120	CONTC/0006063/2020	BHABESH KUMAR NAYAK VS SASWAT MISHRA	ADV VS	// 0 //
121	CONTC/0006064/2020	MANIK CHAND BEHERA VS ANU GARG	ADV. VS	// 0 //
122	CONTC/0006065/2020	BASUDEB PATRA VS SASWAT MISHRA	ADV VS	// 0 //
123	CONTC/0006066/2020	ASWINI KUMAR JENA VS GAGAN BIHARI SINGH	ADV. VS	// 0 //
124	CONTC/0006067/2020	TANUJA KARTIK VS GANGADHAR SAHOO	ADV VS	// 0 //
125	CONTC/0006068/2020	M/S.MAA VAISHNO DEVI CONSTRUCTION	ADV.	//

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		VS	VS	0
		M. AKHAYA		//
126	CONTC/0006069/2020	PRASANNA KUMAR NAYAK	ADV.	//
		VS	VS	0
		BIJAY KUMAR SAHOO		//
127	CONTC/0006070/2020	BISHNUPRIYA MISHRA	ADV	//
		VS	VS	0
		ASHISH KUMAR SINGH		//
128	CONTC/0006071/2020	DUSHMANTA KUMAR NANDA	AMITAV TRIPATHY	//
		VS	VS	0
		ANIL KU.SAMAL		//
129	CONTC/0006072/2020	HIMANSU SEKHAR SATHUA MOHAPATRA	ADV	//
		VS	VS	0
		SANJEEV CHOPRA		//
130	CONTC/0006073/2020	SANJEEB BARIK	ADV	//
		VS	VS	0
		SANJEEV CHOPRA		//
131	CONTC/0006074/2020	SUSANTA KUMARA SETHI	ADV	//
		VS	VS	0
		SANJEEV CHOPRA		//
132	CONTC/0006075/2020	PRADYUMNA KUMAR SAHOO	ADV	//
		VS	VS	0
		DR. LUCY DAS		//
133	CONTC/0006076/2020	SANTOSH CHANDRA PATNAIK	ADV	//
		VS	VS	0
		SANJEEV CHOPRA		//
134	CONTC/0006077/2020	MANOJ KUMAR BEJ	A.C.MOHAPATRA	//
		VS	VS	0
		ASHOK KUMAR DASH		//
135	CONTC/0006078/2020	LAKSHYANSU SEKHAR DASH	ADV	//
		VS	VS	0
		DEORANJAN SINGH		//
136	CONTC/0006079/2020	PRAVAT NALINI SAHOO	ADV.	//
		VS	VS	0

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137	CONTC/0006080/2020	SAMBIT PATTANAYAK SAROJINI KAR VS	ADV VS	// // 0
138	CONTC/0006081/2020	SATYABRATA SAHOO BIVAKAR LENKA VS	ADV. VS	// // 0
139	CONTC/0006082/2020	RANJANA CHOPRA AMARA KUMAR BEHERA VS	DIGAMBARA MISHRA VS	// // 0
140	CONTC/0006083/2020	DR.MONA SHARMA JITENDRA KUMAR DASH VS	ADV. VS	// // 0
141	CONTC/0006084/2020	GAGAN BIHARI SINGH M/S.DATA FORMS VS	DIGAMBARA MISHRA VS	// // 0
142	CONTC/0006085/2020	NIKUNJ BEHARI DHAL ACHINTA KUMAR BEHERA VS	ADV VS	// // 0
143	CONTC/0006086/2020	PRADIP KUMAR DASH DEBARAJ DASH VS	ADV. VS	// // 0
144	CONTC/0006087/2020	JYOTIRMAYA RATH GOPAL KRUSHNA NAYAK VS	JYOTIRMAY GUPTA VS	// // 0
145	CONTC/0006088/2020	SATYABRATA SAHOO PURNA CHANDRA MANDAL VS	ADV VS	// // 0
146	CONTC/0006089/2020	PRADIP KUMAR DASH AKRURA PARIDA VS	SHARMISTHA SAMAL VS	// // 0
147	CONTC/0006090/2020	SATYABRATA SAHOO SHASHANKA SHEKHAR JENA VS	ADV VS	// // 0
		PRADIP KUMAR DASH		//

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148	CONTC/0006091/2020	SATYANANDA PATRA VS PRADIP KUMAR DASH	ADV. VS	// 0 //
149	CONTC/0006092/2020	RABINDRA KUMAMR PANDA VS SATYABRATA SAHOO	ADV VS	// 0 //
150	CONTC/0006093/2020	SITIKANTHA MOHAPATRA VS COMMISSIONER OF INCOME TAX (APPEALS), CUTTACK	ADV. VS	// 0 //
151	CONTC/0006094/2020	RAJANIKANTA NAYAK VS SATYABRATA SAHOO	ADV VS	// 0 //
152	CONTC/0006095/2020	BISWANATH MADKAMI VS DEORANJAN KUMAR SINGH	ADV. VS	// 0 //
153	CONTC/0006096/2020	BIJAY KUMAR DASH VS SATYABRATA SAHOO	ADV. VS	// 0 //
154	CONTC/0006097/2020	DHANANJAY PATRA VS SATYABRATA SAHOO	ADV VS	// 0 //
155	CONTC/0006098/2020	BANSHIDHAR PANDA VS SATYABRATA SAHOO	ADV. VS	// 0 //
156	CONTC/0006099/2020	REENA MISHRA VS SHRIKANT MADHAV VAIDYA	ADV. VS	// 0 //
157	CONTC/0006100/2020	CHANDAN KUMAR JENA VS SATYABRATA SAHOO	ADV VS	// 0 //
158	CONTC/0006101/2020	SABITRI NAYAK VS SUDHIR SINGH	ADV. VS	// 0 //
159	CONTC/0006102/2020	GOPAL KRUSHNA BEHERA	ADV.	//

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		VS	VS	0
160	CONTC/0006103/2020	SATYABRATA SAHOO PRASANTA KUMAR KARAN	ADV	//
		VS	VS	0
161	CONTC/0006104/2020	SATYABRATA SAHOO PRADEEP KUMAR SAHU	ADV	//
		VS	VS	0
162	CONTC/0006105/2020	SATYABRATA SAHOO NINAMANI ACHARYA	ADV.	//
		VS	VS	0
163	CONTC/0006106/2020	SATYABRATA SAHOO NARENDRA NATH PRADHAN	ADV	//
		VS	VS	0
164	CONTC/0006107/2020	SATYABRATA SAHOO PRAMOD KUMAR CHAND	ADV.	//
		VS	VS	0
165	CONTC/0006108/2020	SATYABRATA SAHOO PRAVAKAR NAYAK	ADV	//
		VS	VS	0
166	CONTC/0006109/2020	SATYABRATA SAHOO BISWANATH PATEL	ADV.	//
		VS	VS	0
167	CONTC/0006110/2020	SURENDRA KUMAR SUBAS NAIK	ADV	//
		VS	VS	0
168	CONTC/0006111/2020	SURENDRA KUMAR GOBINDRAM PATEL	ADV.	//
		VS	VS	0
169	CONTC/0006112/2020	SURENDRA KUMAR KMALESH PATEL	ADV	//
		VS	VS	0
170	CONTC/0006113/2020	SURENDRA KUMAR RAJU KUMAR PATEL @ RAJU PATEL	ADV	//
		VS	VS	0

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171	CONTC/0006114/2020	SURENDRA KUMAR MUKESH KUMAR NAIK @ MUKESH NAIK VS	ADV. VS	// // 0
172	CONTC/0006115/2020	SURENDRA KUMAR RUKMANI MAJHI VS	ADV VS	// // 0
173	CONTC/0006116/2020	SURENDRA KUMAR JAYANTI PATEL VS	ADV. VS	// // 0
174	CONTC/0006117/2020	SURENDRA KUMAR SOUDAMINI NIAL VS	ADV VS	// // 0
175	CONTC/0006118/2020	SURENDRA KUMAR SURENDRANATH MAHANTA VS	B.N.PARIDA VS	// // 0
176	CONTC/0006119/2020	SATYABRATA SAHU BRAJA BANDHU MOHANTA VS	B.N.PARIDA VS	// // 0
177	CONTC/0006120/2020	SATYABRATA SAHU HARISH CHANDRA MOHANTA VS	B.N.PARIDA VS	// // 0
178	CONTC/0006121/2020	SATYABRATA SAHU HARISH CHANDRA PARHI VS	B.N.PARIDA VS	// // 0
179	CONTC/0006122/2020	SATYABRATA SAHU SADHU CHARAN MAHANTA VS	B.N.PARIDA VS	// // 0
180	CONTC/0006123/2020	SATYABRATA SAHU LAXMINARAYAN MOHANTA VS	B.N.PARIDA VS	// // 0
181	CONTC/0006124/2020	SATYABRATA SAHU BIRENDRA KUMAR MAHANTA VS	B.N.PARIDA VS	// // 0
		SATYABRATA SAHU		//



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182	CONTC/0006125/2020	GOURAHARI MOHANTA VS SATYABRATA SAHU	B.N.PARIDA VS	// 0 //
183	CONTC/0006126/2020	KAHNU CHARAN MOHANTA VS SATYABRATA SAHU	B.N.PARIDA VS	// 0 //
184	CONTC/0006127/2020	LAXMAN MAHANTA VS SATYABRATA SAHU	B.N.PARIDA VS	// 0 //
185	CONTC/0006128/2020	M/S.OJAS TRADERS CONTRACTORS VS PRADIPTA KUMAR NATH	SAMIR KUMAR MISHRA VS	// 0 //
186	CONTC/0006129/2020	RABINDRANATH DAS VS CHITTARANJAN DAS	BASANTA KUMAR DAS VS	// 0 //
187	CONTC/0006130/2020	RAMA CHANDRA BISWAL VS SRIDHAR BISWAL	DIGAMBAR SETHI VS	// 0 //
188	CONTC/0006131/2020	SURYA PRAKASHA ARTA BIDYADHAR MANGARAJ VS STATE OF ODISHA	VS	// 0 //
189	CONTR/0000068/2020	AKSHYA KUMAR PUHAN VS PRATEEK SINGH	ADV. VS	/ /0 0 //
190	CRLA/0000635/2020	CHANDAN @ DEBASISH DAS VS STATE OF ODISHA	S.MOHAPATRA VS	BHADRAK RURAL /600 /2018 0 //
191	CRLLP/0000040/2020	STATE OF ODISHA VS NARASINGH BHATRA	ADDL. GOVT. ADVOCATE VS	/97 /2016 0 //
192	CRLMA/0000176/2020	PIKLU BISWAS VS STATE OF ORISSA	ADV VS	BALLIGUDA /130 /2019 0 //
193	CRLMA/0000177/2020	BABULU SAHOO @ PILLA	TUKUNA KUMAR MISHRA	RAYAGADA TOWN /373 /2019

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		VS	VS	()
194	CRLMC/0001762/2020	STATE OF ODISHA RAMCHANDRA BISOYI	BIBHUDA NANDA MOHAPATRA	// SURADA /122 /2020
		VS	VS	()
195	CRLMC/0001763/2020	STATE OF ODISHA MANOJ ARLAB	DIPTI RANJAN BHOKTA	// / /0
		VS	VS	()
196	CRLMC/0001764/2020	STATE OF ODISHA DEEPANJALI PANIGRAHI	ASHOK KUMAR DAS	// / /0
		VS	VS	()
197	CRLMC/0001765/2020	STATE OF ODISHA DIBAKAR PARIDA	SOURA CHANDRA MOHAPATRA	// BARAMBA /165 /2017
		VS	VS	()
198	CRLMC/0001766/2020	STATE OF ODISHA BIJAYA NANDA BEHERA	SANGRAM KESHARI ROUT	// NANDIPADA /130 /2019
		VS	VS	()
199	CRLMC/0001767/2020	STATE OF ODISHA SUSHANTA KUMAR SUR @ KUNA SUR	PRAVASH CH. JENA	// KAMARDA /75 /2020
		VS	VS	()
200	CRLMC/0001768/2020	STATE OF ODISHA DR. MANOJ KUMAR PADHY	ASHOK DAS	// MAHILA (BERHAMPUR) /40 /2009
		VS	VS	()
201	CRLMC/0001769/2020	STATE OF ORISSA RAMESH CHANDRA PADHY	GOPAL KRUSHNA MOHANTY	// BHUBANESWAR VIGILANCE /45 /2007
		VS	VS	()
202	CRLMC/0001770/2020	STATE OF ODISHA(VIG.) NARAYAN PANDA	B.K.NAYAK	// BALANGA /161 /2018
		VS	VS	()
203	CRLMC/0001771/2020	STATE OF ODISHA PAWAN KHAITAN	TIRTH KUMAR SAHU	// UDITNAGAR /153 /2019
		VS	VS	()
204	CRLMC/0001772/2020	SUSMITA RONGALI SUGANDHA KHAITAN	TIRTH KUMAR SAHU	// UDITNAGAR /153 /2019
		VS	VS	()

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205	CRLMP/0001668/2020	SUSMITA RONGALI LAXMIPRIYA MOHARANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
206	CRLMP/0001669/2020	MAMATA PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
207	CRLMP/0001670/2020	MANASWINEE PATTANAIAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
208	CRLMP/0001671/2020	SOMANATH NAG VS SUPERINTENDENT OF POLICE KEONJHAR	SATYABRATA MOHANTY VS	// / /0 ()
209	CRLMP/0001672/2020	AISWARIYA RANI KHUNTIA VS STATE OF ODISHA	ADITYA KUMAR MOHAPATRA VS	// PURI TOWN /246 /2020 ()
210	CRLMP/0001673/2020	PRABODHA KUMAR BISWAL VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// / /0 ()
211	CRLMP/0001674/2020	RASMITA @ RASHMITA SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// KHALLIKOTE /112 /2019 ()
212	CRLMP/0001675/2020	SANTOSH SABAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	// / /0 ()
213	CRLMP/0001676/2020	CHITTARANJAN NANDI VS THE INSPECTOR IN-CHARGE	D.P.MOHANTY VS	// SINGLA /185 /2020 ()
214	CRLMP/0001677/2020	TUNA BEHERA VS THE SUPERINTENDENT OF POLICE, BERHAMPUR	DEVI PRASAD DASH VS	// / /0 ()
215	CRLMP/0001678/2020	NAYANA NAYAK VS SUPERINTENDENT OF POLICE	A.C.MOHAPATRA VS	// / /0 ()

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216	CRLMP/0001679/2020	SASMITA KUMARI PADHY VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	/ /0 () //
217	CRLMP/0001680/2020	MINA NAIK VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	/ /0 () //
218	CRLMP/0001681/2020	UMARANI DAS VS I.I.C.CHODWAR	MANORANJAN MISHRA VS	/ /0 () //
219	CRLMP/0001682/2020	UMA BHOI VS STATE OF ODISHA	A.PATTANAİK VS	BALIANTA P.S. /125 /2020 () //
220	CRLMP/0001683/2020	PRAMODA SETHI VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	/ /0 () //
221	CRLMP/0001684/2020	ASHOK KUMAR SETHI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	/ /0 () //
222	CRLMP/0001685/2020	SATYABHAMA MUDULI VS BIJAYA KU.JATTI	SAKARSAN SAHOO VS	/ /0 () //
223	CRLREV/0000485/2020	SATRUGHAN PRASAD GUPTA @ GUDDU VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	BARGARH /140 /2020 () //
224	CRLREV/0000486/2020	SUDHIRANJAN MOHAPATRO VS STATE OF ODISHA	DEVASHIS PANDA VS	PARLAKHEMUNDI /29 /2020 () //
225	CRLREV/0000487/2020	BIJAYA KUMAR DUNGURI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	/ /0 () //
226	CRLREV/0000488/2020	JHARANA SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
227	CRLREV/0000489/2020	PANAMATI BENIA	SURYAKANTA DWIBEDI	KODINGA /98 /2016

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		VS	VS	0
228	CRLREV/0000490/2020	STATE OF ODISHA PRAHALLAD BENIA	SURYAKANTA DWIBEDI	// KODINGA /98 /2016
		VS	VS	0
229	FAO/0000726/2020	STATE OF ODISHA AKSHAYA KUMAR PRADHAN	PRADIPTA KISHORE BHUYAN	// //
		VS	VS	0
230	FAO/0000727/2020	STATE OF ODISHA NILESH KUMAR PAREKH	PRADIPTA KISHORE BHUYAN	// //
		VS	VS	0
231	FAO/0000728/2020	STATE OF ODISHA DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO. LTD	PRANJITO KUMAR MAHALI	// //
		VS	VS	0
232	ITA/0000050/2020	ASHOK KUMAR SWAIN M/S UNIDEEP FOOD PROCESSING (P) LTD	PRAJNARAJ MOHANTY	// //
		VS	VS	0
233	MACA/0000788/2020	INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH NIRANJAN DAS	PRADEEP KUMAR MISHRA	// //
		VS	VS	0
234	MACA/0000789/2020	SUBHASHREE SAMAL THE DIVISIONAL MANAGER, U.I.I.CO. LTD	SANTOSH KUMAR MOHANTY	// //
		VS	VS	0
235	MACA/0000790/2020	KASTURI MUNI THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD	PRANJITO KUMAR MAHALI	// //
		VS	VS	0
236	MATA/0000117/2020	RAJALAXMI ROUT @ SAHU MANOJ SENAPATI	A.PATTANAİK	// //
		VS	VS	0
237	RSA/0000220/2020	SOYAM SENAPATI CHHABINDRA MALLICK	U.C MISHRA	// //
		VS	VS	0
238	TRP(C)/0000233/2020	ASHIS KUMAR DAS DR.MONALISHA DASH	BISWARANJAN DAS	// //
		VS	VS	0

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239	TRP(C)/0000234/2020	DR.PRIYADARSHEE PRAHARAJ SUMCHITA PATRA VS	DHRUBA CHARAN ROUT VS	// // 0
240	WA/0000763/2020	BISWOMBAR KHATAI NARAHARI ROUT VS	DILLIP RAY VS	// // 0
241	WA/0000764/2020	STATE OF ORISSA PRABHANJAN MOHAPATRA VS	PRAFULLA KUMAR RATH VS	// // 0
242	WA/0000765/2020	STATE OF ODISHA STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
243	WA/0000766/2020	PRAHALLAD OJHA STATE OF ODISHA VS	SENIOR STANDING COUNSEL(S AND ME) VS	// // 0
244	WA/0000767/2020	MAKAR CHARAN SAHANI STATE OF ORISSA VS	SENIOR STANDING COUNSEL(S AND ME) VS	// // 0
245	WA/0000768/2020	BHABANI SANKAR NANDA STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
246	WA/0000769/2020	NABA KISHORE MOHANTA STATE OF ODISHA VS	STANDING COUNSEL(S AND ME) VS	// // 0
247	WA/0000770/2020	AKSHAYA KUMAR MOHANTA STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
248	WA/0000771/2020	PREMALATA PATTANAIK STATE OF ODISHA VS	SENIOR STANDING COUNSEL(S AND ME) VS	// // 0
249	WA/0000772/2020	PUSPALATA PARIDA STATE OF ODISHA VS	STANDING COUNSEL(S AND ME) VS	// // 0
		BIJAYA KUMAR MOHANTY		//

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250	WA/0000773/2020	STATE OF ODISHA VS JYOTSHNAMAYEE MOHANTY	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
251	WA/0000774/2020	STATE OF ODISHA VS SURENDRA BARIK	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
252	WA/0000775/2020	DR. PITHA CHARAN MURMU VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
253	WA/0000776/2020	STATE OF ODISHA VS JALESWAR SETHY	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
254	WA/0000777/2020	BABITA AGARWAL VS STATE TRANSPORT AUTHORITY	KALPATARU KHUNTIA VS	// 0 //
255	WA/0000778/2020	STATE OF ODISHA VS MURALI DHAR NAIK	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
256	WA/0000779/2020	STATE OF ODISHA VS BANALATA MOHANTY	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
257	WA/0000780/2020	STATE OF ODISHA VS M.DANDAPANI RAO	ADDL. GOVT. ADVOCATE VS	// 0 //
258	WA/0000781/2020	STATE OF ODISHA VS M. DHRUBA CHARAN PANIGRAHI	ADDL.GOVT.ADV. VS	// 0 //
259	WA/0000782/2020	STATE OF ODISHA VS NAKUL CHARAN SAHOO	ADDL. GOVT. ADVOCATE VS	// 0 //
260	WA/0000783/2020	STATE OF ODISHA VS DR.ANJANA MALLA	ADDL.GOVT.ADV. VS	// 0 //
261	WA/0000784/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//

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		VS	VS	0
262	WP(C)/0036492/2020	DR. CHITTARANJAN DAS BHAGABAN BEHERA	PRASANTA KUMAR NANDA	//
		VS	VS	0
263	WP(C)/0036493/2020	STATE OF ODISHA PURNA CHANDRA MAJHI	PRASANTA KUMAR NANDA	//
		VS	VS	0
264	WP(C)/0036494/2020	STATE OF ODISHA K(KOTTA) LAXMI REDDY	PRASANTA KUMAR NANDA	//
		VS	VS	0
265	WP(C)/0036495/2020	STATE OF ODISHA J. SRABAN KUMAR	PRASANTA KUMAR NANDA	//
		VS	VS	0
266	WP(C)/0036496/2020	STATE OF ODISHA NISHIKANT TETE	GYANA RANJAN SETHI	//
		VS	VS	0
267	WP(C)/0036497/2020	STATE OF ODISHA UDENATH ROUT	NIRANJAN SINGH (1)	//
		VS	VS	0
268	WP(C)/0036498/2020	STATE OF ODISHA DURGA PRASAD GHOSE	PRATYUSH RANJAN PATNAIK	//
		VS	VS	0
269	WP(C)/0036499/2020	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY TIKESWAR BHAIKAL	L.K.MOHANTY	//
		VS	VS	0
270	WP(C)/0036500/2020	STATE OF ODISHA DHIRENDRA KUMAR TRIPATHY	K.K.PAHIL	//
		VS	VS	0
271	WP(C)/0036501/2020	STATE OF ODISHA SAHADEV NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
272	WP(C)/0036502/2020	STATE OF ODISHA M/S. HI TECH EDIFIRE PVT. LTD.	SUBHANKAR ROUT	//
		VS	VS	0



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273	WP(C)/0036503/2020	UNION OF INDIA SOUMITRIMAYEE PANDA VS COLLECTOR BHADRAK	SOMANATH MISHRA VS	// // 0 //
274	WP(C)/0036504/2020	UMA PRASAD ACHARYA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
275	WP(C)/0036505/2020	KABIRAJA GOUDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
276	WP(C)/0036506/2020	SIBA SANKAR PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
277	WP(C)/0036507/2020	MADAN MOHAN PUROHIT VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
278	WP(C)/0036508/2020	BRAJA CHARAN PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
279	WP(C)/0036509/2020	M/S. HI TECH EDIFIRE PVT. LTD. VS UNION OF INDIA	SATYA SINDHU KASHYAP VS	// 0 //
280	WP(C)/0036510/2020	PURNA CHANDRA JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
281	WP(C)/0036511/2020	SIBANANDA MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
282	WP(C)/0036512/2020	PRADEEP KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
283	WP(C)/0036513/2020	SUDHANSU SEKHAR MOHAPATRA VS GOVT.OF ODISHA	SATYABRATA MOHANTY VS	// 0 //

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284	WP(C)/0036514/2020	M/S. HI TECH EDIFIRE PVT. LTD. VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
285	WP(C)/0036515/2020	SUSANTA KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
286	WP(C)/0036516/2020	PADMANAVA MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
287	WP(C)/0036517/2020	G.RAMA RAO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
288	WP(C)/0036518/2020	SURYANARAYAN PADHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
289	WP(C)/0036519/2020	M/S. HI TECH EDIFIRE PVT. LTD. VS UNION OF INDIA	SATYA SINDHU KASHYAP VS	// 0 //
290	WP(C)/0036520/2020	JOGENDRA SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
291	WP(C)/0036521/2020	SIBRAM SABAT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
292	WP(C)/0036522/2020	M/S. HI TECH EDIFIRE PVT. LTD. VS UNION OF INDIA	SATYA SINDHU KASHYAP VS	// 0 //
293	WP(C)/0036523/2020	ABDUL KALAM BUX VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
294	WP(C)/0036524/2020	AJIT KUMAR BISHWAL VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
295	WP(C)/0036525/2020	A.SIVA KUMAR VARMA	BIDYALOK MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0036526/2020	M/S. HI TECH EDIFIRE PVT. LTD.	SUBHANKAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
297	WP(C)/0036527/2020	MALABIKA PADHY	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0036528/2020	RAUPYAMAYEE SATAPATHY	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0036529/2020	M/S. HI TECH EDIFIRE PVT. LTD.	SUBHANKAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
300	WP(C)/0036530/2020	JOGESWAR SINGH	SUSANTA KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0036531/2020	HEMENDRA KUMAR MAHANTA	SUSANTA KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0036532/2020	M/S. HI TECH EDIFIRE PVT. LTD.	SATYA SINDHU KASHYAP	//
		VS	VS	0
		UNION OF INDIA		//
303	WP(C)/0036533/2020	SUNIL MUNDA	SUSANTA KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0036534/2020	EMLN EKKA	SUSANTA KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0036535/2020	LAXMIMANJARI MOHANTY	SUSANTA KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0036536/2020	ILLIAS SOY	SUSANTA KUMAR SAHU	//
		VS	VS	0

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307	WP(C)/0036537/2020	STATE OF ODISHA M/S. HI TECH EDIFIRE PVT. LTD. VS UNION OF INDIA	SATYA SINDHU KASHYAP VS	// // 0 //
308	WP(C)/0036538/2020	SUMANJULA JENA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
309	WP(C)/0036539/2020	SAMARAY MUNDARY VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
310	WP(C)/0036540/2020	M/S. HI TECH EDIFIRE PVT. LTD. VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
311	WP(C)/0036541/2020	PABITRA KUMAR MOHAPATRA VS ODISHA POWER TRANSMISSION CORPORATION LTD.	SIDHESWAR MALLIK VS	// 0 //
312	WP(C)/0036542/2020	BHORELAL JAISWAL VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
313	WP(C)/0036543/2020	PRADIPTA SAMAL VS UNION OF INDIA	DAYANIDHI MISHRA VS	// 0 //
314	WP(C)/0036544/2020	M/S. HI TECH EDIFIRE PVT. LTD. VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
315	WP(C)/0036545/2020	ZOBEDA KHATUN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
316	WP(C)/0036546/2020	STATE OF ODISHA VS RAJ KUMAR BEHERA	STANDING COUNSEL (TRANSPORT) VS	// 0 //
317	WP(C)/0036547/2020	STATE OF ODISHA VS NARENDRA KUMAR PATEL	STANDING COUNSEL (TRANSPORT) VS	// 0 //

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318	WP(C)/0036548/2020	SAMIR KUMAR PANDA VS THE STATE OF ORISSA	ANUP KUMAR BOSE VS	// 0 //
319	WP(C)/0036549/2020	GEETANJALI DAS VS BHUBANESWAR DEVELOPMENT AUTHORITY	G.N.MISHRA VS	// 0 //
320	WP(C)/0036550/2020	SANGRAM SINGH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
321	WP(C)/0036551/2020	STATE OF ODISHA VS SAUDAMINI DEI	SENIOR STANDING COUNSEL ( S AND ME) VS	// 0 //
322	WP(C)/0036552/2020	AJAY KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
323	WP(C)/0036553/2020	BIJAYA KUMAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
324	WP(C)/0036554/2020	PRAJNA PARAMITA PRAHARAJ VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// 0 //
325	WP(C)/0036555/2020	CHANDRA SEKHAR PANDA VS STATE OF ODISHA	R.R.DASH VS	// 0 //
326	WP(C)/0036556/2020	GOBINDA SAHU VS STATE OF ODISHA	R.R.DASH VS	// 0 //
327	WP(C)/0036557/2020	MALAYA RANJAN BEHERA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
328	WP(C)/0036558/2020	UDIT KUMAR PRASAD VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
329	WP(C)/0036559/2020	HAREKRUSHNA BARIK	A.C.BEHERA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0036560/2020	LABAGHANA PATRO	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0036561/2020	PRAFULLA KUMAR NAIK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0036562/2020	PRAVAT KUMAR SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0036563/2020	BIPIN KUMAR JENA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0036564/2020	SIDHESWAR RANA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0036565/2020	SANGRAM PATNAIK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0036566/2020	NABAKANTA BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0036567/2020	KARTICK DAS	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0036568/2020	RAMA CHANDRA SAMAL	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0036569/2020	MANARANJAN PATRA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0036570/2020	AKSHAYA KUMAR MALLICK	SHARMISTHA SAMAL	//
		VS	VS	0

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341	WP(C)/0036571/2020	STATE OF ODISHA LAKSHMI NARAYAN PANIGRAHY VS	GYANA RANJAN SETHI VS	// // ()
342	WP(C)/0036572/2020	STATE OF ODISHA MALAYA KUMAR MALLICK VS	SHARMISTHA SAMAL VS	// // ()
343	WP(C)/0036573/2020	STATE OF ODISHA SAROJ KANTA RATH VS	SHARMISTHA SAMAL VS	// // ()
344	WP(C)/0036574/2020	STATE OF ODISHA GAJENDRA KUMAR DHAL VS	SHARMISTHA SAMAL VS	// // ()
345	WP(C)/0036575/2020	STATE OF ODISHA BIRANCHI NARAYAN PRADHAN VS	L.K.MOHANTY VS	// // ()
346	WP(C)/0036576/2020	STATE OF ODISHA RAMESH CHANDRA DASH VS	SHARMISTHA SAMAL VS	// // ()
347	WP(C)/0036577/2020	STATE OF ODISHA DR.MANOJ KUMAR SINGH VS	SIDHARTH SANKAR MOHAPATRA VS	// // ()
348	WP(C)/0036578/2020	UNION OF INDIA SANKARSAN SAHOO VS	L.K.MOHANTY VS	// // ()
349	WP(C)/0036579/2020	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	SHARMISTHA SAMAL VS	// // ()
350	WP(C)/0036580/2020	STATE OF ODISHA GOVERNING BODY MOTHERS INSTITUTE OF SCIENCE AND RESEARCH HIGHER SECONDARY SCHOOL, BALASORE VS	S.K.MOHANTY VS	// // ()
351	WP(C)/0036581/2020	STATE OF ODISHA PRADEEP KUMAR PATNAIK VS	BISWABIHARI MOHANTY VS	// // ()
		STATE OF ODISHA		//

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352	WP(C)/0036582/2020	BHABATOSH PARHI VS STATE OF ODISHA	B.K.PARDHI VS	// 0 //
353	WP(C)/0036583/2020	CHHABILA MOHAN MALLA VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
354	WP(C)/0036584/2020	SURESH CHANDRA SAHOO VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
355	WP(C)/0036585/2020	NRUSINGH CHARAN NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
356	WP(C)/0036586/2020	INDUMATI DEI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
357	WP(C)/0036587/2020	GEETA RANI PANDA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
358	WP(C)/0036588/2020	JYOTIRMAYEE DEI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
359	WP(C)/0036589/2020	GHASIRAM SING VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
360	WP(C)/0036590/2020	NAMITA KUMAR DEI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
361	WP(C)/0036591/2020	FANINDRA PRASAD SATAPATHY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
362	WP(C)/0036592/2020	PRADEEP KUMAR MOHAPATRA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
363	WP(C)/0036593/2020	GAYATRI PARIDA	BIRAJA PRASANNA SATAPATHY	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0036594/2020	CHANDRASEKHAR SAHU	SAROJ KU.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0036595/2020	SAMIR KUMAR NAYAK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0036596/2020	LAXMAN MALLICK	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0036597/2020	DEEPTIMAYEE JENA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0036598/2020	SOMANATH SAHU	SAROJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0036599/2020	PRAVATI BHOL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0036600/2020	PRADYUMNA KUMAR DAS	CHANDAN KUMAR ROUT	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENT,KHORDHA		//
371	WP(C)/0036601/2020	CHHABILATA SWAIN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0036602/2020	SOHITA KUMAR SWAIN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0036603/2020	SABITA PADHAN	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0036604/2020	SHESADEV JENA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0

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375	WP(C)/0036605/2020	STATE OF ODISHA GAUTAM KUMAR SAHU VS	SAROJ KU. MISHRA VS	// // 0
376	WP(C)/0036606/2020	STATE OF ODISHA BIDYADHAR PRADHAN VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
377	WP(C)/0036607/2020	STATE OF ODISHA BANABIHARI KHILAR VS	K.C.NAYAK VS	// // 0
378	WP(C)/0036608/2020	STATE OF ODISHA BALASORE BHADRAK CENTRAL COOPERATIVE BANK LIMITED VS	EMPLOYEES UNION, BALASORE VS	// // 0
379	WP(C)/0036609/2020	STATE OF ODISHA TARAK NATH DAS VS	PABITRA KUMAR NAYAK VS	// // 0
380	WP(C)/0036610/2020	STATE OF ODISHA BANABIHARI KHILAR VS	K.C.NAYAK VS	// // 0
381	WP(C)/0036611/2020	STATE OF ODISHA BIJAY KUMAR SAHOO VS	K.C.NAYAK VS	// // 0
382	WP(C)/0036612/2020	STATE OF ODISHA HAREKRUSHNA DASH VS	BHAGABAN BEHERA VS	// // 0
383	WP(C)/0036613/2020	STATE OF ODISHA MINATI MISHRA VS	K.C.NAYAK VS	// // 0
384	WP(C)/0036614/2020	STATE OF ODISHA BANABIHARI KHILAR VS	K.C.NAYAK VS	// // 0
385	WP(C)/0036615/2020	STATE OF ODISHA RAMAMANI MOHAPATRA VS M/S INDIAN OIL CORPORATION LIMITED	BANSHIDHAR BAUG VS	// // 0 //

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386	WP(C)/0036616/2020	NRUSINGHA KHILAR VS STATE OF ODISHA	K.C.NAYAK VS	// 0 //
387	WP(C)/0036617/2020	BANABIHARI KHILAR VS STATE OF ODISHA	K.C.NAYAK VS	// 0 //
388	WP(C)/0036618/2020	PRASANTA KUMAR DAS VS STATE OF ODISHA	K.C.NAYAK VS	// 0 //
389	WP(C)/0036619/2020	JOGENDRA @ JOGENDRA KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
390	WP(C)/0036620/2020	GUNANIDHI SENAPATI VS M/S INDIAN OIL CORPORATION LIMITED	BANSHIDHAR BAUG VS	// 0 //
391	WP(C)/0036621/2020	HAZARI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
392	WP(C)/0036622/2020	BANABIHARI KHILAR VS STATE OF ODISHA	K.C.NAYAK VS	// 0 //
393	WP(C)/0036623/2020	BANABIHARI KHILAR VS STATE OF ODISHA	K.C.NAYAK VS	// 0 //
394	WP(C)/0036624/2020	RASHMI KANTA MISHRA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
395	WP(C)/0036625/2020	PABANI SAHOO VS MAHANADI COAL FIELDS LIMITED,SAMBALPUR	PRAKASH K. MISHRA VS	// 0 //
396	WP(C)/0036626/2020	ODISHA GRAMYA BANK, DANTIAMUHAN BRANCH, VS THE COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT, KHURDA	BYOMAKESH TRIPATHY VS	// 0 //
397	WP(C)/0036627/2020	SUBASH CHANDRA MOHANTY	GOPAL SINHA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0036628/2020	SUNIL KUMAR JOSHI	P.K.PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0036629/2020	ANKUR MALLIK	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0036630/2020	JYOTI RANJAN PRADHAN	AJAYA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ORISSA		//
401	WP(C)/0036631/2020	ODISHA GRAMYA BANK, DANTIMUHAN, MAHARAJA MOHANTY		//
		VS	VS	0
		THE COMMISSIONER CUM SECRETARY, S AND ME DEPTT., KHURDA		//
402	WP(C)/0036632/2020	BASANTI LATA MOHANTA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0036633/2020	SOVARANI DAS	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0036634/2020	PURNA CHANDRA PARIDA	CHANDRAKANTA NAYAK	//
		VS	VS	0
		THE STATE OF ODISHA		//
405	WP(C)/0036635/2020	SCHOOL MANAGING COMMITTEE,MATIPARISA SORVA PRIMAARY SCHOOL,CUTTACK		//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0036636/2020	RATNA MANJARI RAO	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0036637/2020	UMAKANTA BEHERA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0036638/2020	NAYAN RANJAN KAR	SUSHANTA KUMAR MISHRA	//
		VS	VS	0

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409	WP(C)/0036639/2020	STATE OF ODISHA ODISHA GRAMYA BANK, MEHENDIPUR BRANCH, KENDRAPARA	CHITRA MOHANTY VS VS	// // 0
410	WP(C)/0036640/2020	THE VETERINARY OFFICER CUM DDO, KENDRAPARA PRAFULLA KUMAR SAHOO	SUSHANTA KUMAR MISHRA VS	// 0
411	WP(C)/0036641/2020	STATE OF ODISHA TILOTTAMA MOHANTY	SUSHANTA KUMAR MISHRA VS	// 0
412	WP(C)/0036642/2020	STATE OF ODISHA ODISHA GRAMYA BANK, MEHENDIPUR BRANCH, KENDRAPARA	CHITRA MOHANTY VS VS	// 0
413	WP(C)/0036643/2020	THE COMMISSIONER CUM SECRETARY, S AND M.E. DEPTT., KHURDA PRAVABATI NAYAK	SUSHANTA KUMAR MISHRA VS	// 0
414	WP(C)/0036644/2020	STATE OF ODISHA ODISHA GRAMYA BANK, MEHENDIPUR BRANCH, KENDRAPARA	CHITRA MOHANTY VS VS	// 0
415	WP(C)/0036645/2020	THE COMMISSIONER CUM SECRETARY. S AND M.E. DEPTT., KHURDA PADMA NABHA SAHU	ARUN KUMAR PATRA VS	// 0
416	WP(C)/0036646/2020	STATE OF ODISHA PRAKASH CHANDRA SAHOO	SUKANTA KUMAR MISHRA VS	// 0
417	WP(C)/0036647/2020	STATE OF ODISHA ODISHA GRAMYA BANK, UTTARAKUL BRANCH, KHURDA	CHITRA MOHANTY VS VS	// 0
418	WP(C)/0036648/2020	THE COMMISSIONER CUM SECRETARY, S AND M.E. DEPTT., KHURDA KIRTI RANJAN PRADHAN	GOPAL SINHA VS	// 0
419	WP(C)/0036649/2020	STATE OF ODISHA BIKASH CHANDRA DAS	SUKANTA KUMAR MISHRA VS	// 0
		STATE OF ODISHA		//

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420	WP(C)/0036650/2020	BHARAT INTEGRATED SOCIAL WELFARE AGENCIES VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
421	WP(C)/0036651/2020	MAMATA DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
422	WP(C)/0036652/2020	ODISHA GRAMYA BANK, UTTARAKUL BRANCH VS THE COMMISSIONER CUM SECRETARY, S AND M.E. DEPTT., KHURDA	CHIRANJANA MOHANTY VS	// 0 //
423	WP(C)/0036653/2020	MOTI PRADHAN VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
424	WP(C)/0036654/2020	JYOSNARANI PATRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
425	WP(C)/0036655/2020	MINULATA NAIK VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
426	WP(C)/0036656/2020	TILOTAMA MISHRA VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
427	WP(C)/0036657/2020	ODISHA GRAMYA BANK, SUJANPUR BRANCH VS THE TAHASILDAR CUM DDO, JAJPUR	CHIRANJANA MOHANTY VS	// 0 //
428	WP(C)/0036658/2020	JEMA JENA VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
429	WP(C)/0036659/2020	SHYAMLAL GOEL VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
430	WP(C)/0036660/2020	RAMAKANTA SAHU VS STATE OF ODISHA	R.R.DASH VS	// 0 //
431	WP(C)/0036661/2020	RASMITA NAIK	KAILASH CHANDRA SAHOO	//

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**FILING REPORT AS ON :21/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0036662/2020	JYOTI RANJAN MOHANTY	PRADIP KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0036663/2020	NALINI SAMAL	KAILASH CHANDRA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0036664/2020	RAGHUNATH NAYAK	ASHOK PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0036665/2020	GHANASHYAM PANDA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0036666/2020	DILLIP KUMAR SAMAL	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0036667/2020	ODISHA GRAMYA BANK, SUJANPUR BRANCH	UPENDRA MOHANTY	//
		VS	VS	0
		THE PRINCIPAL CUM DDO, AANCHALIKA PARISHAD COLLEGE, JAJPUR		//
438	WP(C)/0036668/2020	UMESH CHANDRA ROUT	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0036669/2020	BIJAYA KUMAR DUNGURI	DEEPALI MAHAPATRA	//
		VS	VS	0
		CHAIRMAN-CUM-MANAGING DIRECTOR,M.C.L, SAMBALPUR		//
440	WP(C)/0036670/2020	SHYAM SUNDAR NAYAK	UDIT RANJAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0036671/2020	RABEYA FIRDAUS	M.R.DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0036672/2020	ODISHA GRAMYA BANK,SUJANPUR BRANCH	HEMANT KUMAR MAHANTA	//
		VS	VS	0

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		THE HEAD POST MASTER CUM DDO, JAJPUR		//
443	WP(C)/0036673/2020	SANTOSH KUMAR JENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
444	WP(C)/0036674/2020	HARI GUNTHA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ORISSA		//
445	WP(C)/0036675/2020	SREEDHAR PANDA	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
446	WP(C)/0036676/2020	RATNAKAR SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
447	WP(C)/0036677/2020	ODISHA GRAMYA BANK, SUJANPUR BRANCH, JAJPUR	HEMANT KUMAR MAHANTA	//
		VS	VS	0
		THE SUB POST MASTER CUM DDO, SUJANPUR, JAJPUR		//
448	WP(C)/0036678/2020	KRUSHNA CHANDRA PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
449	WP(C)/0036679/2020	PRADEEP KUMAR PRASAD	S.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
450	WP(C)/0036680/2020	PRAFULLA KUMAR SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
451	WP(C)/0036681/2020	ODISHA GRAMYA BANK, SUJANPUR BRANCH, JAJPUR	ALOK NANDA MOHANTY	//
		VS	VS	0
		THE COMMISSIONER CUM SECRETARY, S AND M.E. DEPTT., KHURDA		//
452	WP(C)/0036682/2020	JAYRAM BEHERA	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
453	WP(C)/0036683/2020	SMRUTI SASWATI MISHRA	PRATIK DASH	//
		VS	VS	0
		UTKAL UNIVERSITY VANI VIHAR BBSR		//



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454	WP(C)/0036684/2020	BIJAYA KUMAR SAHOO VS DY REGISTRAR, OAT, CUTTACK BENCH	S.K.SAMAL VS	// 0 //
455	WP(C)/0036685/2020	RADHAMOHAN KHEMUNDU VS THE COLLECTOR-CUM-LAND ACQUISITION OFFICER, KORAPUT	ARIJEET MISHRA VS	// 0 //
456	WP(C)/0036686/2020	GOBINDRA CHANDRA NAYAK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
457	WP(C)/0036687/2020	BRAJAKISHORE ROUT VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
458	WP(C)/0036688/2020	ODISHA GRAMYA BANK, SUJANPUR BRANCH, VS THE COMMISSIONER CUM SECRETARY, S AND M.E. DEPTT., KHURDA	ANURONDA MOHANTY VS	// 0 //
459	WP(C)/0036689/2020	MAYADHAR PANDA VS STATE OF ODISHA	S.P.NATH VS	// 0 //
460	WP(C)/0036690/2020	SUDARSAN BISWAL VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
461	WP(C)/0036691/2020	SUJIT BISWAL @ SUJIT KUMAR BISWAL VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
462	WP(C)/0036692/2020	RAKESH ROUT VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
463	WP(C)/0036693/2020	SURYA PRASD TRIPATHY VS SASMITA RATH	NIRANJAN PANDA VS	// 0 //
464	WP(C)/0036694/2020	ODISHA GRAMYA BANK, BETNOTI BRANCH, VS THE COMMISSIONER CUM SECY., S AND M.E. DEPTT., KHURDA	ANURONDA MOHANTY VS	// 0 //
465	WP(C)/0036695/2020	SRIMAT GHIBILA	SAILABALA JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0036696/2020	UGRESHAN BISWAL	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0036697/2020	M/S.ALPANA CHEMICALS	J.K.KHANDAYATRAY	//
		VS	VS	0
		ZM, CENTRAL BANK OF INDIA		//
468	WP(C)/0036698/2020	ODISHA GRAMYA BANK, BETNOTI BRANCH, MAYURBHANJ	MURORINDAN MOHANTY	//
		VS	VS	0
		THE COMMISSIONER CUM SECY., S AND M.E. DEPTT., KHURDA		//
469	WP(C)/0036699/2020	MANORANJAN DASH	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0036700/2020	KANTILATA PUROHIT	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0036701/2020	ODISHA GRAMYA BANK, MORADA BRANCH, MAYURBHANJ	MURORINDAN MOHANTY	//
		VS	VS	0
		THE BLOCK EDUCATION OFFICER CUM DDO, MAYURBHANJ		//
472	WP(C)/0036702/2020	ROHITA KANDA	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0036703/2020	SUBHADARSHINI PANDA	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0036704/2020	BUDHUBARI PRADHAN	PABITRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0036705/2020	LAXMI NAIK	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0036706/2020	ODISHA GRAMYA BANK, DEULIA BRANCH, MAYURBHANJ	MURORINDAN MOHANTY	//
		VS	VS	0

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477	WP(C)/0036707/2020	THE PRINCIPAL CUM DDO, COLLEGE OF TEACHERS EDUCATION, BALASORE RAHAS SAHU VS STATE OF ODISHA	SAILABALA JENA SAILABALA JENA VS SAILABALA JENA	// // 0 //
478	WP(C)/0036708/2020	ROJI @ ROSY PADHAN VS BYASEDEV @ BYASEDEBA MISHRA	AMIT PRASAD BOSE VS AMIT PRASAD BOSE	// 0 //
479	WP(C)/0036709/2020	PV CONSTRUCTIONS VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS KANANBALA ROY CHOUDHURY	// 0 //
480	WP(C)/0036710/2020	PRAVAT NALINI SAHOO VS THE CHIEF MANAGER, STATE BANK OF INDIA, PURI	TRILOCHAN PANIGRAHI VS TRILOCHAN PANIGRAHI	// 0 //
481	WP(C)/0036711/2020	ODISHA GRAMYA BANK, DEULIA BRANCH, MAYURBHANJ VS THE TAHASILDAR CUM DDO, MAYURBHANJ	MYRORINDU MOHANTY VS MYRORINDU MOHANTY	// 0 //
482	WP(C)/0036712/2020	SHANTIDHAR MEHER VS STATE OF ODISHA	SAILABALA JENA VS SAILABALA JENA	// 0 //
483	WP(C)/0036713/2020	KAMALAKANTA GHANTIALI VS STATE OF ODISHA	J.M.PATTANAIAK VS J.M.PATTANAIAK	// 0 //
484	WP(C)/0036714/2020	BASUDEV BAG VS STATE OF ODISHA	SAILABALA JENA VS SAILABALA JENA	// 0 //
485	WP(C)/0036715/2020	SANCHEETA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS PRAFULLA KUMAR MOHAPATRA	// 0 //
486	WP(C)/0036716/2020	NIRANJAN SAHU VS STATE OF ODISHA	SAILABALA JENA VS SAILABALA JENA	// 0 //
487	WP(C)/0036717/2020	MAITHILEE BARIK @ MAITHILI BARIK VS STATE OF ODISHA	SAILABALA JENA VS SAILABALA JENA	// 0 //

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488	WP(C)/0036718/2020	ARUGUL SRINIBAS DORA VS STATE OF ODISHA	J.M.PATTANAIK VS	// 0 //
489	WP(C)/0036719/2020	NABA KISHOR DANGA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
490	WP(C)/0036720/2020	BADAL BIHARI SWAIN VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
491	WP(C)/0036721/2020	KHAGESWAR BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
492	WP(C)/0036722/2020	GYANA RANJAN PUROHIT VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
493	WP(C)/0036723/2020	ASHOK KUMAR SINGH VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
494	WP(C)/0036724/2020	NARAYAN JENA VS STATE OF ODISHA	J.M.PATTANAIK VS	// 0 //
495	WP(C)/0036725/2020	SATYA NARAYAN BEHERA VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
496	WP(C)/0036726/2020	SWATI SATYAPRIYA BARAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
497	WP(C)/0036727/2020	ALOK KUAMR RAUT VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
498	WP(C)/0036728/2020	NAMITA KUMARI DASH VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
499	WP(C)/0036729/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS STATE OF ODISHA	BRANJESH KUNDU VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SABITA BEHERA		//
500	WP(C)/0036730/2020	LILI SINGH	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
501	WP(C)/0036731/2020	MADANLAL PANDA	S.K.JOSHI	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT, DEPT OF REVENUE AND DISASTER MANAGEMENT,		//
502	WP(C)/0036732/2020	BHASKAR CHANDRA MANGARAJ	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
503	WP(C)/0036733/2020	ANUPAM SWAIN	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0036734/2020	SURYA KANTA NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0036735/2020	GANGADHAR SAHOO	PRASANNA KUMAR MOHANTY	//
		VS	VS	0
		COLLECTOR, KHURDA		//
506	WP(C)/0036736/2020	ABHIMANYU BHOI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0036737/2020	SARASWATI SWAIN	G.CHAITANYA	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0036738/2020	BIJU PATTANAİK PHARMACEUTICAL COLLEGE, ATULUR, KHURDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0036739/2020	SABITREE DASH	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0036740/2020	DWIJENDRA PRASAD DAS	N.K.SAHU	//
		VS	VS	0

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511	WP(C)/0036741/2020	STATE OF ODISHA LALAT KISHORE JENA VS	BHABANI SHANKAR MISHRA 1 VS	// // 0
512	WP(C)/0036742/2020	STATE OF ODISHA M/S. ORISSA INDUSTRIES LTD. VS	N.K.SAHU VS	// // 0
513	WP(C)/0036743/2020	STATE OF ODISHA TAPAS RANJAN JENA VS	SUSANTA KUMAR DASH VS	// // 0
514	WP(C)/0036744/2020	STATE OF ODISHA KRISHNA NAIK VS	LAXMI PRASAD DWIVEDY VS	// // 0
515	WP(C)/0036745/2020	VICE CHANCELLOR, OUAT, BBSR SHYAMLAL GOEL VS	TUSAR KUMAR MISHRA VS	// // 0
516	WP(C)/0036746/2020	STATE OF ODISHA SRIRAM GOND VS	TUSAR KUMAR MISHRA VS	// // 0
517	WP(C)/0036747/2020	STATE OF ODISHA SUVENDU BIKASH PUROHIT VS	TUSAR KUMAR MISHRA VS	// // 0
518	WP(C)/0036748/2020	STATE OF ODISHA JITENDRA PATTANAIK VS	PURUSOTTAM CHULI VS	// // 0
519	WP(C)/0036749/2020	STATE OF ODISHA AJAYA KUMAR SATAPATHY VS	PURUSOTTAM CHULI VS	// // 0
520	WP(C)/0036750/2020	STATE OF ODISHA BIDYUTLATA BISWAL VS	S.K.SAMAL VS	// // 0
521	WP(C)/0036751/2020	STATE OF ODISHA HIMANSHU SEKHAR OJHA VS	PURUSOTTAM CHULI VS	// // 0
		STATE OF ODISHA		//

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522	WP(C)/0036752/2020	MADHUSUDAN PADHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
523	WP(C)/0036753/2020	BISWA RANJAN BISWAL VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
524	WP(C)/0036754/2020	KAMINI MAHAKUL VS STATE OF ODISHA	S.P.NATH VS	// 0 //
525	WP(C)/0036755/2020	PRASAN KUMAR PATRA VS ORISSA HIGH COURT, REGISTRAR GENERAL	ASHWINI KUMAR DAS VS	// 0 //
526	WP(C)/0036756/2020	BIJAYA KUMAR TRIPATHY VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
527	WP(C)/0036757/2020	ARSU HEMBRAM VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
528	WP(C)/0036758/2020	SIBANI SAHOO VS STATE OF ODISHA	S.P.NATH VS	// 0 //
529	WP(C)/0036759/2020	RAJANI KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
530	WP(C)/0036760/2020	BHAKTA PRIYA DAS VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
531	WP(C)/0036761/2020	GIRISH CHANDRA BEHERA VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
532	WP(C)/0036762/2020	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
533	WP(C)/0036763/2020	PREMALATA PANDA	SUBASH CHANDRA PANI	//

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		VS	VS	0
		REGIONAL TRANSPORT OFFICER, JAJPUR		//
534	WP(C)/0036764/2020	SATYA NARAYAN PANDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0036765/2020	SAI INTERNATIONAL SCHOOL PARENTS FOR	SOMUYA DEV RAY	//
		VS	VS	0
		ADDITIONAL REGISTRAR OF SOCIETIES AND	ADDITIONAL DISTRICT MAGISTRATE, KHURDA	//
536	WP(C)/0036766/2020	NARAYAN JENA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
537	WP(C)/0036767/2020	GOURAHARI JENA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
538	WP(C)/0036768/2020	ARTTA TRANA NAYAK	SUBASH CHANDRA PANI	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, JAJPUR		//
539	WP(C)/0036769/2020	SURENDRA KUMAR SAHOO	S.K.SAMAL	//
		VS	VS	0
		THE REGISTRAR, CO-OP SOCIETIES, BBSR		//
540	WP(C)/0036770/2020	JAGANNATH PANIGRAHI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
541	WP(C)/0036771/2020	AKSHYAYA KUMAR JENA	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
542	WP(C)/0036772/2020	PRAKASH CHANDRA BISAI	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		INTERNATIONAL MARKETING DIRECTOR, DXN ,MARKETING INDIA PVT. LTD., TAMILNADU		//
543	WP(C)/0036773/2020	SANJAY KUMAR PANDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
544	WP(C)/0036774/2020	HRUSIKESH CHAND	K.K.SWAIN	//
		VS	VS	0



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545	WP(C)/0036775/2020	STATE OF ODISHA SULAMANI JANI VS	SUKANTA KUMAR DALAI VS	// // 0
546	WP(C)/0036776/2020	STATE OF ODISHA SARASWATI GANDA @ MAHANANDIA VS	GYANENDRA CHANDRA SWAIN VS	// // 0
547	WP(C)/0036777/2020	COLLECTOR AND DISTRICT MAGISTRATE, SUNDARGARH RAMA SHANKAR DAS VS	RAMESH KUMAR SAHU VS	// // 0
548	WP(C)/0036778/2020	STATE OF ODISHA ASISH KUMAR BEURA VS	D.B.DAS VS	// // 0
549	WP(C)/0036779/2020	THE STATE TRANSPORT AURHORITY, ODISHA PURENDRA NATH PRADHAN VS	RAMESH KUMAR SAHU VS	// // 0
550	WP(C)/0036780/2020	STATE OF ODISHA JATINDRA NATH PATRA VS	RAMESH KUMAR SAHU VS	// // 0
551	WP(C)/0036781/2020	STATE OF ODISHA MANI KUMARI BEHERA VS	JASHOBANTA DASH VS	// // 0
552	WP(C)/0036782/2020	COMMISSIONER CUM SECY., S AND M.E. DEPTT., KHURDA UMA SANKAR SAMAL VS	SUKANTA KUMAR DALAI VS	// // 0
553	WP(C)/0036783/2020	STATE OF ODISHA RABINDRA NATH PATRA VS	RAMESH KUMAR SAHU VS	// // 0
554	WP(C)/0036784/2020	STATE OF ODISHA SANTILATA PATRA VS	RAMESH KUMAR SAHU VS	// // 0
555	WP(C)/0036785/2020	STATE OF ODISHA BHRAMARBAR PANI VS	ANIL KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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556	WP(C)/0036786/2020	M/S. CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, KHURDA VS STTE TRANSPORT AUTHORITY, CUTTACK	ANIL KUMAR DAS VS	// 0 //
557	WP(C)/0036787/2020	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
558	WP(C)/0036788/2020	PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	JAGANATH PATNAIK VS	// 0 //
559	WP(C)/0036789/2020	BIMBADHAR SAMAL VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
560	WP(C)/0036790/2020	M/S.PANCHANAN SINGH VS NATIONAL THERMAL POWER CORPORATION LTD.	SADAYA LAXMI PATNAIK VS	// 0 //
561	WP(C)/0036791/2020	BHAGABAN SAHOO VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	// 0 //
562	WP(C)/0036792/2020	THAKIT KUJUR VS COLLECTOR AND DISTRICT MAGISTRATE, JHASUGUDA	SUBODH KUMAR MOHANTY VS	// 0 //
563	WP(C)/0036793/2020	BIBHUTI BHUSAN ROUSTRAY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
564	WP(C)/0036794/2020	KRISHNA HOTTA VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
565	WP(C)/0036795/2020	UMAKANTA NANDA VS THE REGISTRAR ODISHA STATE COUNCIL OF AYURVEDIC MEDICINES BBSR	BANAMALI SAHOO (1) VS	// 0 //
566	WP(C)/0036796/2020	SUNANDA PATTANAIAK VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
567	WP(C)/0036797/2020	GOUTAM MEHER	KRISHNA CHANDRA SAHU	//

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		VS	VS	0
		STATE OF ODISHA		//
568	WP(C)/0036798/2020	RANJAN KUMAR PRADHAN	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
569	WP(C)/0036799/2020	ABHI PRADHAN	PANCHANAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
570	WP(C)/0036800/2020	PRATIMA BARA	RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
571	WP(C)/0036801/2020	BAIDYANATH HARIJAN	AJAYA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
572	WP(C)/0036802/2020	BIKARA PRADHAN	PANCHANAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
573	WP(C)/0036803/2020	EMILIA SORENG	RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
574	WP(C)/0036804/2020	KAMAL LOCHAN NAYAK	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
575	WP(C)/0036805/2020	BANAMALI DEHURY	B.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
576	WP(C)/0036806/2020	BILASH KUMAR BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
577	WP(C)/0036807/2020	BABULA KACHIM	AJAYA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
578	WP(C)/0036808/2020	MANOJ KUMAR BEHERA	SIDHESWAR MALLIK	//
		VS	VS	0

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579	WP(C)/0036809/2020	STATE OF ODISHA ASHOK BEHERA VS	J.D.BARIK VS	// // 0
580	WP(C)/0036810/2020	MANAGER S.V.C M/S. ORIENTAL INSURANCE COMPANY LTD. BIDYADHAR PRADHAN VS	SURENDRA KUMAR NAYAK VS	// // 0
581	WP(C)/0036811/2020	STATE OF ODISHA SATRUGHNA KUMAR SINGH VS	PRITAM KUMAR MOHANTY VS	// // 0
582	WP(C)/0036812/2020	UNION OF INDIA SHYAM SUNDAR BALA VS	RAJJEET ROY VS	// // 0
583	WP(C)/0036813/2020	STATE OF ODISHA ABHIMANYU PATEL VS	KRISHNA CHANDRA SAHU VS	// // 0
584	WP(C)/0036814/2020	STATE OF ODISHA BHAGABAN BEHERA VS	NARENDRA PRASAD RATHA VS	// // 0
585	WP(C)/0036815/2020	THE COLLECTOR AND DM, GANJAM HIMANSHU SHEKHAR KAR VS	MANOJ KUMAR PATI VS	// // 0
586	WP(C)/0036816/2020	STATE OF ODISHA DAYANAREE SANTA VS	SURYAKANTA DWIBEDI VS	// // 0
587	WP(C)/0036817/2020	STATE OF ODISHA NARAYAN KAR VS	RAJJEET ROY VS	// // 0
588	WP(C)/0036818/2020	STATE OF ODISHA DR. BALARAM BAG VS	ANIMA KUMARI DEI VS	// // 0
589	WP(C)/0036819/2020	STATE OF ODISHA REDTECH SOLUTION INDIA (P)LTD VS	K.P.MISHRA VS	// // 0
		STATE OF ODISHA		//

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590	WP(C)/0036820/2020	PRAVAS RANJAN TRIPATHY VS STATE OF ODISHA	P.K.BEHERA VS	// 0 //
591	WP(C)/0036821/2020	PITABAS GIRI VS COMMISSIONER CUM SECRETARY, TE AND T DEPT	DHULIRAM PATTANAYAK VS	// 0 //
592	WP(C)/0036822/2020	PADMAJA ROUTRAY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
593	WP(C)/0036823/2020	SURYANARAYAN PRADHAN VS STATE OF ODISHA	P.K.BEHERA VS	// 0 //
594	WP(C)/0036824/2020	KALI PRASAD SAMANTRAY VS REGISTRAR OF CO-OP SOCIETIES, PDISHA, KHURDA	TAPAN KUMAR BISWAL VS	// 0 //
595	WP(C)/0036825/2020	RABI NARAYAN NANDA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
596	WP(C)/0036826/2020	HARAPRASAD RANSINGH VS STATE OF ODISHA	P.K.BEHERA VS	// 0 //
597	WP(C)/0036827/2020	HIRANMAYEE MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
598	WP(C)/0036828/2020	LAXMIPRIYA MOHANTY VS STATE OF ORISSA	MANAS PATI VS	// 0 //
599	WP(C)/0036829/2020	P.S.KRUSHNA KUMAR (MINOR) VS BOARD OF SECONDARY EDUCATION	K.K.SWAIN VS	// 0 //
600	WP(C)/0036830/2020	SUDHANSU SEKHAR DHIR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
601	WP(C)/0036831/2020	UDAYANATH PANDA	MANAS PATI	//

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		VS	VS	0
		STATE OF ORISSA		//
602	WP(C)/0036832/2020	PITABAS GIRI	DHULIRAM PATTANAYAK	//
		VS	VS	0
		DR.C.S.KUMAR (IAS)		//
603	WP(C)/0036833/2020	TUSHAR KANTA MOHANTY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
604	WP(C)/0036834/2020	SANTOSH KUMAR DALABEHERA	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
605	WP(C)/0036835/2020	SISIR KUMAR MISSAL	LALATENDU SAMAL	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA		//
606	WP(C)/0036836/2020	SATYANARAYAN MEHER	AMLAN SHAKTI PAUL	//
		VS	VS	0
		UNION OF INDIA		//
607	WP(C)/0036837/2020	SUBHASHREE ACHARYA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
608	WP(C)/0036838/2020	ARJUN PATRA	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		PRINCIPAL SECY., AGRICULTURE FARMER AND EMPOWERMENT DEPTT., KHURDA		//
609	WP(C)/0036839/2020	BHARATIYA BIKASH PARISAD	G.P.JENA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT,REVENUE AND DISASTER MANAGEMENT,BHUBANESWAR		//
610	WP(C)/0036840/2020	MANABHANJAN SAHU	TAPOBANTA BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
611	WP(C)/0036841/2020	CHANDRAMANI SAHU	LALATENDU SAMAL	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA		//
612	WP(C)/0036842/2020	GANESH @SURESH NIAL	A.K.SAHOO	//
		VS	VS	0

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613	WP(C)/0036843/2020	STATE OF ODISHA BHAGABAN UPADHAYA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
614	WP(C)/0036844/2020	STATE OF ODISHA SCHOOL MANAGING COMMITTEE, MAYURBHANJAN	ANAN KUMAR BISWAL VS	// // 0
615	WP(C)/0036845/2020	STATE OF ODISHA RAJKISHORE MOHAPATRA VS	JEEVANJYOTI MOHANTY VS	// // 0
616	WP(C)/0036846/2020	COMMISSIONER ENDOWMENT, BBSR BHIKARI SAHU VS	A.K.SAHOO VS	// // 0
617	WP(C)/0036847/2020	STATE OF ODISHA BASANTA KUMAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
618	WP(C)/0036848/2020	STATE OF ODISHA DR.BIJOY KUMAR NAYAK VS	LALATENDU SAMAL VS	// // 0
619	WP(C)/0036849/2020	PRINCIPAL SECRETARY TO GOVT OF ODISHA ASIT KUMAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
620	WP(C)/0036850/2020	STATE OF ODISHA KHIROSINDHU SAHU VS	A.K.SAHOO VS	// // 0
621	WP(C)/0036851/2020	STATE OF ODISHA NIRANJAN DAS VS	PRASANTA KUMAR MOHANTY VS	// // 0
622	WP(C)/0036852/2020	STATE OF ODISHA SUDRA NAIK VS	S.JOSHI VS	// // 0
623	WP(C)/0036853/2020	COLLECTOR, KANDHAMALA NARAYAN CHANDRA PATI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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624	WP(C)/0036854/2020	RAJASHRI PATI VS STATE OF ODISHA	RAI CHARAN MOHAPATRA VS	// 0 //
625	WP(C)/0036855/2020	SURENDRA BEHERA VS STATE OF ODISHA	PRABODHA CH.NAYAK VS	// 0 //
626	WP(C)/0036856/2020	NIKHILA ODISHA UNANIJUKTI TALIMPRAPTA VS STATE OF ODISHA	S.MANNAIKS WASTHYAKARMEE SANGHA VS	// 0 //
627	WP(C)/0036857/2020	BISHNU PRASAD NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
628	WP(C)/0036858/2020	DAMAYANTI SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
629	WP(C)/0036859/2020	MAA KHETRAPALI SWAYAM SAHAYAK GOSTH VS STATE OF ODISHA	P.K.MISHRA VS	// 0 //
630	WP(C)/0036860/2020	SANJAYA KUMAR SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
631	WP(C)/0036861/2020	RAMA KRUSHNA PATI VS THE DIRECTOR CUM EX OFFICIAL ADDL SECY TO GOVT OF ODISHA	ASHOK DAS VS	// 0 //
632	WP(C)/0036862/2020	SONALI JENA VS STATE OF ODISHA	SIDDHARTHA PRASAD MISHRA VS	// 0 //
633	WP(C)/0036863/2020	MAHESWAR SETHI VS STATE OF ODISHA	P.K.MISHRA VS	// 0 //
634	WP(C)/0036864/2020	SUBASH CHANDRA JENA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// 0 //
635	WP(C)/0036865/2020	RASMITA BHUYAN	SAROJ KUMAR JEE	//



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		VS	VS	0
		STATE OF ORISSA		//
636	WP(C)/0036866/2020	PURNA CHANDRA SAHOO	SHIVSANKAR MOHANTY	//
		VS	VS	0
		THE STATE OF ODISHA		//
637	WP(C)/0036867/2020	SUMITA MAHAPATRA	SOUBHAGYA S.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
638	WP(C)/0036868/2020	KUNTALA MOHAPATRA	B.B.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
639	WP(C)/0036869/2020	BABULI MALLICK	SUBHASHREE MOHANTY	//
		VS	VS	0
		COLLECTOR, PURI		//
640	WP(C)/0036870/2020	SURESH CHANDRA NANDA	SATYARANJAN MOHAPATRA	//
		VS	VS	0
		THE TAHASILDAR, SATYABADI, PURI		//
641	WP(C)/0036871/2020	M/S JSW CEMENT LIMITED, JAJPUR	C.R.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
642	WP(C)/0036872/2020	PANCHANAN DASH	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
643	WP(C)/0036873/2020	BISWAJIT JENA	SATYARANJAN MOHAPATRA	//
		VS	VS	0
		THE TAHASILDAR, SATYABADI, PURI		//
644	WP(C)/0036874/2020	BAISAKHI SUBHADARSHINI NAYAK	SUJATA JENA	//
		VS	VS	0
		THE COLLECTOR, JAGATSINGHPUR		//
645	WP(C)/0036875/2020	GIRISH KUMAR BASANTARAYA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
646	WP(C)/0036876/2020	MANOJ KUMAR NAYAK	SATYARANJAN MOHAPATRA	//
		VS	VS	0

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647	WP(C)/0036877/2020	THE TAHASILDAR, SATYABADI, PURI MD. RAHIM KHAN VS STATE OF ODISHA	GYANA RANJAN TRIPATHY VS	// // 0 //
648	WP(C)/0036878/2020	KRUSHNA CHANDRA SABATA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
649	WP(C)/0036879/2020	MANOJ KUMAR NAYAK VS THE TAHASILDAR, SATYABADI, PURI	SATYARANJAN MOHAPATRA VS	// 0 //
650	WP(C)/0036880/2020	ACHUTANANDA GOUDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
651	WP(C)/0036881/2020	SHANKARSAN MANDAL VS STATE OF ORISSA	SAROJ KUMAR JEE VS	// 0 //
652	WP(C)/0036882/2020	MAMATARANI PANDA VS STATE OF ODISHA	SADASIV PATRA VS	// 0 //
653	WP(C)/0036883/2020	MANOJ KUMAR NAYAK VS THE TAHASILDAR, SATYABADI, PURI	SATYARANJAN MOHAPATRA VS	// 0 //
654	WP(C)/0036884/2020	BASANTA KUMAR PANDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
655	WP(C)/0036885/2020	ANTARYAMI DEBATA VS STATE OF ORISSA	SAROJ KUMAR JEE VS	// 0 //
656	WP(C)/0036886/2020	BANAMALI CHALLAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
657	WP(C)/0036887/2020	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //

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658	WP(C)/0036888/2020	P.NIRANJAN PATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
659	WP(C)/0036889/2020	ANITA PATTNAIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
660	WP(C)/0036890/2020	MAMATA DEVI VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
661	WP(C)/0036891/2020	SUDHANSHU KUMAR PADHEE VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
662	WP(C)/0036892/2020	BHAGABAN MUDULI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
663	WP(C)/0036893/2020	M/S.SWARNALATA ENTERPRISE,JAJPUR VS STATE OF ODISHA	SISIR DAS VS	// 0 //
664	WP(C)/0036894/2020	BICHITRA BIHARI DAS VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
665	WP(C)/0036895/2020	SASHMITA PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
666	WP(C)/0036896/2020	BASANTA KUMAR DAKUA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
667	WP(C)/0036897/2020	SANTOSH KUMAR TRIPATHY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
668	WP(C)/0036898/2020	SIMANCHAL NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
669	WP(C)/0036899/2020	KAPILA CHANDRA BHOI	AVIN CHANDRA DEO	//

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		VS	VS	0
		STATE OF ODISHA		//
670	WP(C)/0036900/2020	SANKUNTALA SAHOO	DEBA RANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
671	WP(C)/0036901/2020	SANDHYA RANI BISOYI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
672	WP(C)/0036902/2020	RAJESH PATEL	B.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
673	WP(C)/0036903/2020	BHARATIRANI JENA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
674	WP(C)/0036904/2020	SURYA NARAYAN SETHI	SAMARENDRA BAHADUR	//
		VS	VS	0
		STATE OF ODISHA		//
675	WP(C)/0036905/2020	ANJAN KUMAR MOHAPATRA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
676	WP(C)/0036906/2020	BIJAY KUMAR MUDULI	S.K.OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
677	WP(C)/0036907/2020	NARAYAN PURIA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
678	WP(C)/0036908/2020	DR.MINA KUMARI DWARI	HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
679	WP(C)/0036909/2020	RABINDRA KUMAR NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
680	WP(C)/0036910/2020	RAJ KISHORE BISWAL	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0

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681	WP(C)/0036911/2020	STATE OF ODISHA PRADIP KUMAR PUJARI VS	KAUSHIK SWAIN VS	// // 0
682	WP(C)/0036912/2020	STATE OF ODISHA BISWABHUSAN MOHANTY VS	KAUSHIK SWAIN VS	// // 0
683	WP(C)/0036913/2020	STATE OF ODISHA SANTOSINI MUNI VS	KAUSHIK SWAIN VS	// // 0
684	WP(C)/0036914/2020	STATE OF ODISHA MINARANI MAHALIK VS	KAUSHIK SWAIN VS	// // 0
685	WP(C)/0036915/2020	STATE OF ODISHA BIDESHI KUMAR SETHY VS	JYOTI RANJAN KHUNTIA VS	// // 0
686	WP(C)/0036916/2020	STATE OF ODISHA SANJAY KUMAR MOHAPATRA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
687	WP(C)/0036917/2020	STATE OF ODISHA ROHITA BEHERA VS	JYOTI RANJAN KHUNTIA VS	// // 0
688	WP(C)/0036918/2020	STATE OF ODISHA SWARNALATA CHAUDHURY VS	KAUSHIK SWAIN VS	// // 0
689	WP(C)/0036919/2020	STATE OF ODISHA LAXMI NARAYAN NANDA VS	J.R.KHUNTIA VS	// // 0
690	WP(C)/0036920/2020	STATE OF ODISHA SANJIB KUMAR SAHU VS	KAUSHIK SWAIN VS	// // 0
691	WP(C)/0036921/2020	STATE OF ODISHA M/S ORICLEAN PVT.LTD. VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// // 0 //

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692	WP(C)/0036922/2020	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
693	WP(C)/0036923/2020	KANDA MUDULI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
694	WP(C)/0036924/2020	SARAT KUMAR MISHRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
695	WP(C)/0036925/2020	SUBHENDU SEKHAR SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
696	WP(C)/0036926/2020	MRUTYUNJAYA PRADHAN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
697	WP(C)/0036927/2020	SHAIKH ABDUL RAHIM VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
698	WP(C)/0036928/2020	SWAGATIKA SETHI VS STATE OF ODISHA	SANJIB SWAIN VS	// 0 //
699	WP(C)/0036929/2020	JAYANTI DAS VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //
700	WP(C)/0036930/2020	SUKANTA PANDA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
701	WP(C)/0036931/2020	PUSPANJALI DEVI VS DM, LIC DIVISIONAL OFFICE, CUTTACK	ARUN KUMAR DAS 1 VS	// 0 //
702	WP(C)/0036932/2020	BIJAY KUMAR MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
703	WP(C)/0036933/2020	CHITMANI MAJHI	BIKRAM CHANDRA GHADEI	//

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		VS	VS	0
		STATE OF ODISHA		//
704	WP(C)/0036934/2020	RAKESH MUKHI	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
705	WP(C)/0036935/2020	NARESH KUMAR AGARWAL	ADITYA KUMAR MOHAPATRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
706	WP(C)/0036936/2020	HIMANSU SEKHAR NAYAK	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
707	WP(C)/0036937/2020	BAMAN BIHARI TRIPATHY	RASHMI KANTA ACHARYA	//
		VS	VS	0
		THE COLLECTOR, KEONJHAR		//
708	WP(C)/0036938/2020	PRABHAT KUMAR PANI	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
709	WP(C)/0036939/2020	BANKIM BIHARI MOHANTY	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
710	WP(C)/0036940/2020	SAROJINI MALIK	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
		THE STATE OF ODISHA		//
711	WP(C)/0036941/2020	GOREKHNATH SAHU	SATYABRATA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
712	WP(C)/0036942/2020	PRASANNAJIT SAMAL	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
713	WP(C)/0036943/2020	PRAFULLA KUMAR MOHANTY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
714	WP(C)/0036944/2020	SK.AYASAN ALLI	SHASHI BHUSAN JENA	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
715	WP(C)/0036945/2020	STATE OF ODISHA RANJITA NAIK VS	DILIP KUMAR SAHU VS	// // ()
716	WP(C)/0036946/2020	STATE OF ODISHA DIPAK KUMAR RAJ VS	TANMAY MISHRA VS	// // ()
717	WP(C)/0036947/2020	STATE OF ODISHA BIBHUTI BHUSAN DAS VS	TANMAY MISHRA VS	// // ()
718	WPCRL/0000152/2020	STATE OF ODISHA BABU SAMAL VS	PRADEEP KUMAR DAS VS	// // ()
719	ABLAPL/0016086/2020	STATE OF ODISHA RAGHUNATH SOREN VS	SOUBHAGYA KUMAR DASH VS	// // ()
720	ABLAPL/0016087/2020	STATE OF ODISHA BULU NAIK VS	DHARMENDRA SETHY VS	// // ()
721	ABLAPL/0016088/2020	STATE OF ODISHA MITHUN GOUDA VS	TATHAGATA SAHOO VS	// // ()
722	ABLAPL/0016089/2020	STATE OF ODISHA JITENDRA KUMAR SAHOO VS	BIBHUDA NANDA MOHAPATRA VS	// // /68 /2019 ()
723	ABLAPL/0016090/2020	STATE OF ODISHA RANJAN KUMAR MAHANKUDA VS	BIBHUDA NANDA MOHAPATRA VS	// // /30 /2020 ()
724	ABLAPL/0016091/2020	STATE OF ODISHA MALAYA KUMAR DAS VS	MAHES DAS VS	// // /532 /2020 ()
725	ABLAPL/0016092/2020	STATE OF ODISHA MITANJALI BHUJABAL VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	// // / /0 () //



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
726	ABLAPL/0016093/2020	ULLASH BHOI VS STATE OF ODISHA	GYANALOKA MOHANTY VS	NAUGAON /157 /2020 () //
727	ABLAPL/0016094/2020	IQBAL SIDDIQUE VS STATE OF ODISHA	DEBASIS PANIGARHI VS	BINJHARPUR /399 /2020 () //
728	ABLAPL/0016095/2020	BADAL PALEI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KEONJHAR TOWN /305 /2020 () //
729	ABLAPL/0016096/2020	DUKHISYAM PALLAR VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	BHANDARIPOKHARI /47 /2020 () //
730	ABLAPL/0016097/2020	SANJUKTA KUMARI PATTANAIK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	ITAMATI /185 /2020 () //
731	ABLAPL/0016098/2020	PITER SORENG @ BANTI SORENG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BRAJARAJNAGAR /235 /2019 () //
732	ABLAPL/0016099/2020	SAJAN KUMAR MITTAL VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BURLA /672 /2020 () //
733	ABLAPL/0016100/2020	DINABANDHU BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KEONJHAR SADAR /411 /2020 () //
734	ABLAPL/0016101/2020	KUNA KHARA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /175 /2020 () //
735	ABLAPL/0016102/2020	BIJAY BARIK VS STATE OF ODISHA	SAROJ KU. DASH VS	BHUBAN /358 /2020 () //
736	ABLAPL/0016103/2020	SUDHANSU SEKHAR BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KEONJHAR SADAR /411 /2020 () //
737	ABLAPL/0016104/2020	SATYAJIT BEHERA	BIKASH KUMAR ROUSTRAY	PATKURA /302 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
738	ABLAPL/0016105/2020	HIRA DEI	AMITAV TRIPATHY	NAYAGARH SADAR /168 /2020
		VS	VS	()
		STATE OF ODISHA		//
739	ABLAPL/0016106/2020	SHANTILATA PATRA	R.N.BISWAL	CUTTACK SADAR /653 /2020
		VS	VS	()
		STATE OF ODISHA		//
740	ABLAPL/0016107/2020	KUBERA BEHERA	LALITENDU MISHRA	NARASINGHPUR /229 /2020
		VS	VS	()
		STATE OF ODISHA		//
741	ABLAPL/0016108/2020	PRALLAB RANJAN ROUT	SURYA NARAYAN BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
742	ABLAPL/0016109/2020	SAMIR MAHARANA	A.C.NAYAK	MAHILA P.S.(BBSR) /60 /2020
		VS	VS	()
		STATE OF ODISHA		//
743	ABLAPL/0016110/2020	JAGAT JANI	AMITAV TRIPATHY	DASPALLA /191 /2020
		VS	VS	()
		STATE OF ODISHA		//
744	ABLAPL/0016111/2020	PHULMATI GIRILIA @ GOUDA	ARIJEET MISHRA	BOIPARIGUDA /106 /2020
		VS	VS	()
		STATE OF ODISHA		//
745	ABLAPL/0016112/2020	SUBAL MALLICK	S.ROUT	MAHANGA /246 /2020
		VS	VS	()
		STATE OF ODISHA		//
746	ABLAPL/0016113/2020	BIDHAN CHANDRA PRADHAN @ BIDHAN PRADHAN	ADITHYAN MISHRA	RASGOBINDPUR /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
747	ABLAPL/0016114/2020	RASHMITA PRIYADARSHANI PANDA	PRANOY MOHANTY	EOW,BHUBANESWAR /9 /2020
		VS	VS	()
		STATE OF ODISHA		//
748	ABLAPL/0016115/2020	DEBAKI KAMILA	PRAMOD KUMAR JENA	SINGLA /183 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
749	ABLAPL/0016116/2020	STATE OF ODISHA SUSHAMA @ SUSAMA PANIGRAHI VS	SIDHARTHA DAS VS	// SAMBALPUR VIGILANCE /36 /2020 ()
750	ABLAPL/0016117/2020	STATE OF ODISHA(VIG.) P.PRASAD @P. PRASAD RAO VS	B.SAHOO VS	// DHAMA /209 /2020 ()
751	ABLAPL/0016118/2020	STATE OF ODISHA SHIBA BAG VS	S.K.JOSHI VS	// TUREIKELA /283 /2020 ()
752	ABLAPL/0016119/2020	STATE OF ODISHA MANOJ@ BALGOPAL MALLIK VS	SUSHANTA KUMAR JOSHI VS	// MURIBAHAL /296 /2020 ()
753	ABLAPL/0016120/2020	STATE OF ODISHA VIJAY SINGH VS	S.D.DAS VS	// BAMBARI /150 /2020 ()
754	ABLAPL/0016121/2020	STATE OF ODISHA PARAKHITA @ARAKHITA BAGARTY VS	S.K.JOSHI VS	// PATNAGARH /276 /2020 ()
755	ABLAPL/0016122/2020	STATE OF ODISHA SURYAKANTA MALIK VS	GHANASHYAM DASH VS	// SAHID NAGAR P.S. /461 /2020 ()
756	ABLAPL/0016123/2020	STATE OF ODISHA GYANA RANJAN PRADHAN @ SILU VS	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /442 /2020 ()
757	ABLAPL/0016124/2020	STATE OF ODISHA BIDHAN CHANDRA PRADHAN @ BIDHAN PRADHAN VS	ADITHYAN MISHRA VS	// RASGOBINDPUR /19 /2020 ()
758	ABLAPL/0016125/2020	STATE OF ODISHA LINGARAJ MAHARANA VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /527 /2020 ()
759	ABLAPL/0016126/2020	STATE OF ODISHA SK.RIYAZ@ RIYAZ ALAM VS STATE OF ODISHA	LINGARAJ DASH VS	// KAKATAPUR /214 /2020 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
760	ABLAPL/0016127/2020	BAIJANTA KHOSLA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BORIGUMMA /31 /2020 () //
761	ABLAPL/0016128/2020	AKSHYA DAS VS STATE OF ODISHA	BUDHIRAM DAS VS	BALIMI /177 /2020 () //
762	ABLAPL/0016129/2020	SURYAKANT SUNDARAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHURDA SADAR /184 /2020 () //
763	ABLAPL/0016130/2020	DUSIA THAKUR VS STATE OF ODISHA	A.K.SAHOO VS	DEOGARH /110 /2020 () //
764	ABLAPL/0016131/2020	PRATAP @ PRATAP CHANDRA MOHANTY VS STATE OF ODISHA	KSHITISH SAMAL VS	MARSHAGHAI /107 /2018 () //
765	ABLAPL/0016132/2020	RATIKANTA DAS @ RKD VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /611 /2020 () //
766	ABLAPL/0016133/2020	BHIKARI SWAIN @ BHIKARI CHARAN SWAINB.K.NAYAK VS STATE OF ODISHA	VS	NIMAPADA /304 /2020 () //
767	ABLAPL/0016134/2020	KALANDI @ BIKASH PURUKHAT VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	DHUSURI /253 /2020 () //
768	ABLAPL/0016135/2020	KAILASH BHUJABALA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /376 /2020 () //
769	ABLAPL/0016136/2020	RANJIT KUMAR NAIK VS STATE OF ODISHA	AMIT KUMAR NAIK VS	BARGARH /513 /2020 () //
770	ABLAPL/0016137/2020	PRIYANKA DAS @PRIYA DAS VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PLANTSITE /371 /2020 () //
771	ABLAPL/0016138/2020	SAMIIR MAHAPATRA	RASANNA KUMAR NANDA	KHANDAGIRI P.S. /838 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
772	ABLAPL/0016139/2020	STATE OF ODISHA GAYATRI NAYAK	ANUPAM DASH	// VIGILANCE PS (BERHAMPUR) /24 /2020
		VS	VS	()
773	ABLAPL/0016140/2020	STATE OF ODISHA(VIG.) ABHIJEET SHAOO	BIBHU PRASAD MOHANTY	// / /0
		VS	VS	()
774	ABLAPL/0016141/2020	STATE OF ODISHA BANTY @ MONTY @ ROHIT KUMBHAR	UDIT RANJAN JENA	// TUSRA /153 /2020
		VS	VS	()
775	ABLAPL/0016142/2020	STATE OF ODISHA SURENDRA JENA	UDIT RANJAN JENA	// JANKIA P.S. /228 /2020
		VS	VS	()
776	ABLAPL/0016143/2020	STATE OF ODISHA SUBHRAJYOTI MOHANTY	OM SWARUP	// RUGUDI /55 /2020
		VS	VS	()
777	ABLAPL/0016144/2020	STATE OF ODISHA ARNAPURNA PANDA	BIBHU PRASAD MOHANTY	// CUTTACK SADAR /624 /2020
		VS	VS	()
778	ABLAPL/0016145/2020	STATE OF ODISHA SURU BAGARTY	MANAS CHAND	// TITILAGARH /387 /2020
		VS	VS	()
779	ABLAPL/0016146/2020	STATE OF ODISHA PRASHANT NAYAK @ HATI KALIA	SANJIT MISHRA	// CHAULIAGANJA /315 /2020
		VS	VS	()
780	ABLAPL/0016147/2020	STATE OF ODISHA MEAGHI SAHOO	MANAS CHAND	// BANAPUR P.S. /73 /2020
		VS	VS	()
781	ABLAPL/0016148/2020	STATE OF ODISHA GAYADHAR BARAL	BISWARANJAN DALAI	// MAHANGA /25 /2017
		VS	VS	()
782	ABLAPL/0016149/2020	STATE OF ODISHA RASMI RANJAN MALLICK @ PINKU	BISWARANJAN DALAI	// JAGATPUR /477 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
783	ABLAPL/0016150/2020	STATE OF ODISHA KRUPASINDHU DASH VS	BIJAY KUMAR BEHERA VS	// / /0 ()
784	ABLAPL/0016151/2020	STATE OF ODISHA RUGA @ BISWAJIT SINGH VS	PRASHANTA KUMAR NAYAK VS	// PURUNABAZAR /223 /2020 ()
785	ABLAPL/0016152/2020	STATE OF ODISHA ANJAN MOHANTY @ ANJAN KUMAR MOHANTY VS	KABIR KUMAR JENA VS	// KUAKHIA /240 /2020 ()
786	ABLAPL/0016153/2020	STATE OF ODISHA JYOTIPRAKASH @ PRIYAJYOTI PARIDA VS	SANTANU KUMAR SARANGI VS	// BALIPATNA /354 /2020 ()
787	ABLAPL/0016154/2020	STATE OF ODISHA PAPU NATH @ NIHAR RANJAN NATH VS	SASMITA NANDA VS	// PATTAMUNDAI /448 /2020 ()
788	ABLAPL/0016155/2020	STATE OF ODISHA AKSHAY KUMAR SAHOO @ SAHU VS	RAMESH AGARWAL VS	// ANGUL TOWN /319 /2020 ()
789	ABLAPL/0016156/2020	STATE OF ODISHA PRASANNA KUMAR ROUT VS	SURYA NARAYAN BISWAL VS	// / /0 ()
790	ABLAPL/0016157/2020	STATE OF ODISHA ASIT RANJAN DAS VS	DEBASIS TRIPATHY VS	// MARSHAGHAI /273 /2020 ()
791	ABLAPL/0016158/2020	STATE OF ODISHA DESHA RANJAN SETHI VS	SIDHESWAR MOHANTY VS	// KORAPUT VIGILANCE /62 /2018 ()
792	ABLAPL/0016159/2020	STATE OF ODISHA(VIG.) DESHA RANJAN SETHI VS	SIDHESWAR MOHANTY VS	// KORAPUT VIGILANCE /57 /2018 ()
793	ABLAPL/0016160/2020	STATE OF ODISHA(VIG.) RITESH DAS ADHIKARY VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// RARUAN /104 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
794	ABLAPL/0016161/2020	DESHA RANJAN SETHI VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /42 /2018 () //
795	ABLAPL/0016162/2020	DESHA RANJAN SETHI VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /43 /2018 () //
796	ABLAPL/0016163/2020	JADUNATH PARIDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	JHARSUGUDA /889 /2020 () //
797	ABLAPL/0016164/2020	DESHA RANJAN SETHI VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /40 /2018 () //
798	ABLAPL/0016165/2020	DESHA RANJAN SETHI VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /74 /2018 () //
799	ABLAPL/0016166/2020	DESHA RANJAN SETHI VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /61 /2018 () //
800	ABLAPL/0016167/2020	GANESH KUMAR JENA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	RUPSA /95 /2020 () //
801	ABLAPL/0016168/2020	DESHA RANJAN SETHI VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /52 /2018 () //
802	ABLAPL/0016169/2020	SANJAY MOHANTY@ SANJAY KU MOHANTYKABIR KUMAR JENA VS STATE OF ODISHA	VS	KUAKHIA /240 /2020 () //
803	ABLAPL/0016170/2020	DESHA RANJAN SETHI VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /50 /2018 () //
804	ABLAPL/0016171/2020	PANCHU BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /139 /2020 () //
805	ABLAPL/0016172/2020	MANA @ ASHISH ROUT	GOPAL KRUSHNA MOHANTY	SOSO /81 /2020

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### FILING REPORT AS ON :21/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
806	ABLAPL/0016173/2020	DESHA RANJAN SETHI	SIDHESWAR MOHANTY	KORAPUT VIGILANCE /55 /2018
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
807	ABLAPL/0016174/2020	DESHA RANJAN SETHI	SIDHESWAR MOHANTY	KORAPUT VIGILANCE /69 /2018
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
808	ABLAPL/0016175/2020	BURHAN AHAMAD	BHARAT JALLI	NANDIPADA /131 /2020
		VS	VS	()
		STATE OF ODISHA		//
809	ABLAPL/0016176/2020	SAMADU BHATRA	SURYAKANTA DWIBEDI	KOSAGUMUDA /128 /2020
		VS	VS	()
		STATE OF ODISHA		//
810	ABLAPL/0016177/2020	MANA@ MANOJ KUMAR BEHERA	B.R.SWAIN	TIHIDI /380 /2020
		VS	VS	()
		STATE OF ODISHA		//
811	ABLAPL/0016178/2020	DESHA RANJAN SETHI	SIDHESWAR MOHANTY	KORAPUT VIGILANCE /39 /2018
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
812	ABLAPL/0016179/2020	BIBHU PRASAD MOHAPATRA	SUMAN MODI	CHANDRASEKHARPUR /470 /2020
		VS	VS	()
		STATE OF ODISHA		//
813	ABLAPL/0016180/2020	DESHA RANJAN SETHI	SIDHESWAR MOHANTY	KORAPUT VIGILANCE /60 /2018
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
814	ABLAPL/0016181/2020	JAYANTI GHOS	PANCHANAN PANIGRAHI	BHUBAN /369 /2020
		VS	VS	()
		STATE OF ODISHA		//
815	ABLAPL/0016182/2020	SMITA SINGRAYAN	A.MAHANTA	PAIKMAL /213 /2020
		VS	VS	()
		STATE OF ODISHA		//
816	ABLAPL/0016183/2020	SURESH SWAIN	ARUN KUMAR DAS (1)	DHENKANAL SADAR /590 /2020
		VS	VS	()



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
817	ABLAPL/0016184/2020	STATE OF ODISHA PRAFULLA KUMAR MISHRA VS	BIKRAM CHANDRA GHADEI VS	// REMUNA /153 /2020 ()
818	ABLAPL/0016185/2020	STATE OF ODISHA DIPAK SWAIN @ DIPU SWAIN VS	A.PATTANAİK VS	// KHANDAGIRI P.S. /490 /2020 ()
819	ABLAPL/0016186/2020	STATE OF ODISHA SOMANATH NAYAK VS	S.K.NAYAK-2 VS	// RAJKANİKA /280 /2020 ()
820	ABLAPL/0016187/2020	STATE OF ODISHA HARAPARASAD NAYAK VS	S.K.NAYAK-2 VS	// BIKRAMPUR FCI /141 /2020 ()
821	ABLAPL/0016188/2020	STATE OF ODISHA SK SHAHNAWA., AHMAD @ SHAHNAWAZ AHMAD VS	SHAMAD SANKAR CHAINI VS	// PURUNABAZAR /244 /2020 ()
822	ABLAPL/0016189/2020	STATE OF ODISHA NIRANJAN NAYAK VS	ARIJEET MISHRA VS	// JAJPUR ROAD /280 /2020 ()
823	ABLAPL/0016190/2020	STATE OF ODISHA MANGA @ PRASAN KUMAR NAYAK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// KONARK /165 /2020 () //

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MISC CASES FILED on :21/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	43/2020 OJC/6624/1997	RAMBOLA-MP	
2	236/2020 CRLMP/467/2020	MAHESWAR MAJHI-MP	
3	278/2020 CONTC/5338/2020	GITANJALI PATI-MP	
4	542/2020 RVWPET/244/2019	SK.KARAM MOHAMMAD-MP	
5	552/2020 CRLREV/408/2012	PRANAYA KUMAR@GOPAL-MP	
6	1238/2020 CRLMC/727/2020	SIBARAM PRADHAN-MP	
7	1258/2020 ABLAPL/14534/2020	CHANDRA PRAKASH BADHAI-MP	
8	1259/2020 ABLAPL/7267/2019	SIDDHANTA SWAIN-MP	
9	1261/2020 ABLAPL/11470/2020	NILAKANTH DASH-MP	
10	1262/2020 ABLAPL/9362/2020	RANJAN GIRI-MP	
11	1263/2020 ABLAPL/16320/2019	DEBAPRIYA BARIK-MP	
12	1264/2020 ABLAPL/14281/2020	JHATAKA MUDULI @ CHAHATA MUDULI-MP	
13	1265/2020 ABLAPL/12819/2020	SHAMA AFROZ-MP	
14	1266/2020 ABLAPL/14273/2020	RAMA CHANDRA SAHU-MP	
15	1300/2020 BLAPL/9513/2019	SURAJA PRASAD-MP	
16	1420/2020 MACA/604/2006	KHULANA MALIK-MP	B.N.SAMANTARAY
17	15721/2020 WP(C)/9157/2018	SURENDRA KUMAR NAYAK-MP	
18	15771/2020 WP(C)/32427/2020	MAHESWAR RATH-MP	
19	15794/2020 WP(C)/23559/2020	GOPINATH SAHU-MP	